INDEX

| SI.No. | Description | Page No. |
|----------------|--|---------------|
| 1 | Short Title and Commencement | 3 |
| 2 | Application * | 3 |
| 3 | Definition | 3 - 5 |
| A | Manner of Appointment | 5 |
| ^C 3 | Schedules | 5 – 6 |
| 6 | Roster of Vacancies | 6 |
| 7 | Reservation | 6 |
| 8 | Nationality, Character, Physical Fitness, etc., for Direct Recruitment | 7 – 8 |
| 9 | Eligibility of Existing employees for Direct Recruitment | 8 |
| 10 | Advertisement of Vacancies | 8 |
| 11 | Conduct of Written or Skill Tests in Certain cases | 8 |
| 12 | Services Selection Committee | 9-11 |
| 13 | Select List | 11 |
| 14 | Consideration of Recommendations of Services Selection Committee and Ad-hoc Appointments | 12 |
| 15 | Canvassing Support, A Disqualification | 12 |
| 16 | Suppression of Facts, A Disqualification | 12 |
| 17 | Cancellation of Appointment Order | 12 |
| 18 | Payment of Travelling Allowance for Attending Interview | 13 |
| 19 | Probation Period | 13 |
| 20 | Confirmation of Employees on Probation | 14 - 15 |
| 21 | Discharge or Reversion of Employees on Probation | 15 |
| 22 | Departmental Test for Promotion, Confirmation in Certain cases | 16 |
| 23 | Reversion Due Lo Failure in Departmental Test | 16 |
| 24 | Seniority List | 16 |
| 25 | Fixation of Seniority | 16 |
| 26 | Departmental Promotion Committee | 17 |
| 27 | Field of Selection for Promotion | 17 |
| 28 | Ad-hoc Appointments | 18 |
| 29 | Compassionate Appointments | 18 |
| 30 | Interpretation | 18 |
| 31 | Repeal and Savings | 18 |
| | General Administration Department | |
| 32 | Recruitment Rules for the post of Assistant Secretary Gr.I | 19 |
| 33 | Recruitment Rules for the post of Senior Assistant Secretary | 19 – 20 |
| 34 | Recruitment Rules for the post of Deputy Secretary | 20 |
| 3.5 | Recruitment Rules for the post of Senior Deputy Secretary | 21 |
| 36 | Recruitment Rules for the post of Secretary | 21 – 22 |
| 37 | Recruitment Rules for the post of Private Secretary to Chairman | 22 |
| 38 | Recruitment Rules for the post of Senior Private Secretary to Chairman | 22 – 23 |
| 39 | Recruitment Rules for the post of Assistant Personnel Officer Gr.I | 23 |
| 40 | Recruitment Rules for the post of Law Officer Gr.I | 24 - 25 |
| 41 | Recruitment Rules for the post of Hinoi Officer cum Senior Assistant Secretary | 46 |
| - 1 N | Finance Department | ar. |
| 4.2 | Recruitment Rules for the post of Accounts Officer Gr. | 25 25 – 26 |
| 43 | Recruitment Rules for the post of Senior Accounts Officer | 25 - 26 |

| SI.No. | Description | Page No. |
|--------|--|-------------|
| 44 | Recruitment Rules for the post of Deputy Chief Accounts Officer | 26 |
| 45 | Recruitment Rules for the post of Senior Deputy Chief Accounts Officer | 26 – 27 |
| 46 | Recruitment Rules for the post of Financial Adviser and Chief Accounts Officer | 27 |
| 47 | Recruitment Rules for the post of Assistant Director EDP | 28 |
| 48 | Recruitment Rules for the post of Deputy Director EDP | 28 -29 |
| 49 | Recruitment Rules for the post of Senior Deputy Director EDP | 29 |
| 50 | Recruitment Rules for the post of Cost Accounts Officer | 47 |
| | Civil Engineering Department | - |
| 51 | Recruitment Rules for the post of Assistant Executive Engineer (Civil) | 30 |
| 52 | Recruitment Rules for the post of Assistant Estate Manager Gr.I | 24 |
| 53 | Recruitment Rules for the post of Executive Engineer (Civil) | 31 |
| 54 | Recruitment Rules for the post of Superintending Engineer | 31 |
| 55 | Recruitment Rules for the post of Deputy Chief Engineer (Civil) | 32 |
| 56 | Recruitment Rules for the post of Chief Engineer | 32 |
| | Mechanical & Electrical Engineering Department | |
| 57 | Recruitment Rules for the post of Assistant Executive Engineer (Mechanical) | 33 |
| 58 | Recruitment Rules for the post of Executive Engineer (Mechanical) | 33 |
| 59 | Recruitment Rules for the post of Deputy Materials Manager | 34 |
| 60 | Recruitment Rules for the post of Superintending Engineer (Mechanical) | 34 |
| 61 | Recruitment Rules for the post of Deputy Chief Mechanical Engineer | 35 |
| 62 | Recruitment Rules for the post of Chief Mechanical Engineer | 35 - 36 |
| 63 | Recruitment Rules for the post of Assistant Executive Engineer (Electrical) | 36 |
| 64 | Becruitment Rules for the post of Executive Engineer (Electrical) | 36 |
| | Traffic Department | |
| 65 | Recruitment Rules for the post of Assistant Traffic Manager Gr.I | 37 |
| 66 | Recruitment Rules for the post of Senior Assistant Traffic Manager | 37 |
| 67 | Recruitment Rules for the post of Deputy Traffic Manager | 38 |
| 63 | Recruitment Rules for the post of Senior Deputy Traffic Manager | 38 |
| 69 | Recruitment Rules for the post of Traffic Manager | 39 |
| 70 | Recruitment Rules for the post of Assistant Director (Research) | 30 |
| | Marine Department | |
| 71 | Recruitment Rules for the post of Pilot | 39 |
| 72 | Recruitment Rules for the post of Harbour Master | 40 |
| /3 | Recruitment Rules for the post of Deputy Conservator | 40 |
| 74 | Recruitment Rules for the post of Marine Engineer | 41 |
| 75 | Recruitment Rules for the post of Senior Marine Engineer | 41 |
| 76 | Recruitment Rules for the post of Assistant Marine Officer | 47 |
| | Medical Department | |
| 77 | Recruitment Rules for the post of Medical Officer | 42 |
| 78 | Recruitment Rules for the post of Senior Medical Officer (General Duty) | 42 |
| 79 | Recruitment Rules for the post of Senior Medical Officer (Specialist) | 43 |
| 80 | Recruitment Rules for the post of Deputy Chief Medical Officer (General Duty) | 43 |
| 81 | Recruitment Rules for the post of Deputy Chief Medical Officer (Specialist) | 44 |
| 82 | Recruitment Rules for the post of Senior Deputy Chief Medical Officer | 44 |
| 83 | Recruitment Rules for the post of Chief Medical Officer | 45 |
| | Vigilance Department | |
| 84 | Recruitment Rules for the post of Deputy Chief Vigilance Officer | 45 |
| 85 | Recruitment Rules for the post of Chief Vigilance Officer | 46 |
| 86 | Foot Note | 48 |

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120

MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (Ports Wing) NOTIFICATION

New Delhi, the 21st August, 2008

- G.S.R. 603(E). In exercise of the powers conferred by Sub-Section (1) of Section 124, read with Sub-Section (1) of Section 132 of the Major Port Trusts Act, 1963, (38 of 1963), the Central Government hereby approves the framing of the revised Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008, as set out in the Schedule annexed to this Notification.
- 2. The said Regulation shall come into effect from the date of publication of this Notification in the Official Gazette.

(F. No. PR-12012/20/2004-PE, (1 RAKESH SRIVASTAVA, Jt. Secy.

SCHEDULE

TUTICORIN PORT TRUST

Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008.

In exercise of powers conferred by Section 28 of the Major Port Trusts Act, 1963, (38 of 1963), the Board of Trustees of the Tuticorin Port, with the approval of the Central Government, as required under Sub-Section 1 of Section 124 of the said Act, hereby frames the revised Regulations of Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008.

(1) These Regulations may be called the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008;

- (ii) They shall come into force with effect from the date of publication in the Gazette of India.
- (2) In the Schedule to the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008, the following entries shall be included:-

SCHEDULE

Recruitment Rules of 54 categories of Class I Cadre.

FOOT MOTE:

The existing Recruitment Rules in respect of Class II, III and IV employees will be in force for recruitment till the cadre restructuring of the above is completed and published in the Gazette of India.

TUTICORIN PORT TRUST EMPLOYEES (RECRUITMENT, SEMIORITY & PROMOTION) REGULATIONS, 2008

In exercise of the powers conferred by Section 28 of the Major Port Trusts Act, 1963 (38 of 1963), the Board of Trustees of Tuticorin Port hereby makes the following Regulations, namely

1. SHORT TITLE AND COMMENCEMENT:

- (1) These Regulations may be called the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008.
- (2) They shall come into force on the date of publication of the approval of the Central Government, as required under the provisions of Section 124 and 132 of Major Port Trusts Act, 1963, in the Gazette of India.

2. APPLICATION:

These Regulations shall apply to all posts created under Section 27 of the Act inder the Board including those covered by Clause (a) of Sub-section (1) of Section 14 of the Act.

3. DEFINITION:

In these Regulations, unless the context otherwise requires

(a) "Act" means the Major Port Trusts Act, 1963 (38 of 1963).

- (b) "Analogous post" means a post of which the duties and level of responsibilities and the pay ranges are comparable to those of the posts to which selection is to be made.
- (c) "Appointing Authority" in relation to any grade or any post means the authority empowered under the Tuticorin Port Trust Employees (Classification, Control and Appeal) Regulations, 1979, to make appointment to that grade or post.
- (d) "Board", "Chairman", "Deputy Chairman" and "Head of Department" have the meanings respectively assigned to them under the Act.
- (e) "Class I posts", "Class II posts", "Class III posts" and "Class IV posts" shall have the same meaning as assigned to them in Regulation 4 of the Tuticorin Port Trust Employees (Classification, Control and Appeal) Regulations, 1979.
- (f) "Departmental Promotion Committee" means a Committee constituted from time to time under Regulation 26, for the purpose of making a recommendation for promotion to or confirmation in any grade or post.
- (g) "Direct Recruit" means a person recruited on the basis of a competitive examination or test and/or interview by Services Selection Committee.
- (h) "Employee" means an employee of the Board.
- (i) "Grade" means any of the grades specified in the Schedule of Employees prepared and sanctioned under Section 23 of the Act.
- (j) "Lien" means the title of an employee to hold on regular basis, either immediately or on the termination of a period or periods of absence, a post to which he has been appointed on regular basis and on which he is not on probation.

Provided that the title to hold a regular post shall be subject to the condition that the junior-most person in the grade will be liable to be reverted to the lower grade, if the number of persons so entitled is more than the posts available in that grade.

- (k) "Permanent employee" means an employee who has been substantively appointed to a permanent post.
- (I) Schedule" means the Schedule appended to these Regulations.
- (m) "Scheduled Castes" and "Scheduled Tribes" shall have the meanings respectively assigned to them in Clauses (24) and (25) of Article 366 of the Constitution of India.
- (n) "Select List" in relation to any grade or post means the Select List prepared in accordance with Regulation 13 for that grade or post.
- (o) "Selection Post" means a post declared as such under Regulation 5 of these Regulations.

- (p) "Services Selection Committee" means the Committee constituted under Regulation 12 for the selection of candidates by means of a written test, a trade test and/or interview for appointment to posts reserved for direct recruitment.
- (q) "Temporary Employee" means an employee holding a temporary post or officiating in a permanent post or on probation in his appointment in the service of the Board.

4. MANNER OF APPOINTMENT:

All appointments to the posts to which these Regulations apply shall be made in accordance with the provisions of these Regulations. Appointment may be made either by promotion or absorption or deputation or direct recruitment. Deputation will be of employees from the major Ports, Central Government, State Governments, Autonomous Bodies, Government Companies fulfilling the criteria of eligibility prescribed for the post. The normal period of deputation is three years which is extendable to four years. In exceptional circumstances, this can be extended to five years.

"Provided that the appointment in respect of posts treated as Heads of Department and posts one level below the HOD, all the vacancies shall be filled by "Composite method of recruitment", i.e., through promotion/transfer/deputation on absorption basis failing which deputation and failing both by direct recruitment. The promotion/transfer on absorption will be from the officers from major Port Trusts fulfilling the criteria of eligibility prescribed in the Schedule annexed to the Regulation".

5. SCHEDULES:

The mainer of appointment, i.e., whether by dir recruitment or departmental promotion or absorption or deputation, the qualification, age, education, training, requirements of experience, classification of posts, as selection posts or nonselection posts and other matters connected with the appointments to various posts shall be shown in the Schedule annexed to these Regulations in respect of Class I In respect of Class II, Class III and Class IV posts, the manner of posts. appointment shall be as laid down by the Board from time to time. The Schedule shall also show the authorised permanent and temporary strength of various grades as shown in the Schedule of Employees prepared under the provisions of Section 23 of the Major Port Trusts Act, 1963. This strength is liable to change from time to time under the provisions of Section 27 of the Major Port Trusts Act, 1963. eligibility requirements, prescribed for direct recruitment will apply in the case of promotion to the extent mentioned in column 9 of the Schedule and the requirement of experience for promotion will be as prescribed in Column 12 of the Schedule.

Provided that the prescribed upper age limits may be relaxed by the Central Government in the case of HODs and by the Chairman in all other cases for

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leasons to be recorded in writing for direct recruitment/absorption/deputation as under:

- (i) upto 5 years where the minimum experience prescribed is 10 years or more and upto 3 years where the minimum experience prescribed is 5 to 9 years;
- (ii) in the case of a candidate, who is an ex-serviceman, i.e., ex-employee of India's Defence Forces and who has put in not less than 6 months continuous service in the Defence Forces, upto the extent of the service rendered by him in the Defence Forces plus 3 years where the vacancy to be filled is a vacancy reserved for such ex-servicemen and dependants of those killed in action and upto the extent of the service rendered by him in the Defence Forces, where the vacancy to be filled is an unreserved vacancy; and
- (iii) in the case of a candidate, belonging to the Scheduled Castes or the Scheduled Tribes or Other Backward Classes in accordance with such orders as the Central Government may issue from time to time in this regard.

"Provided further that the requirement of experience is relaxable at the discretion of the Central Government in the case of candidates belonging to the Scheduled Castes and Scheduled Tribes, if at any state of selection, the Central Government is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the posts reserved for them.

5. ROSTER OF VACANCIES:

A mater shall be maintained for each grade to show whether a particular vacancy shoul the filled by direct recruitment or promotion. However, if a vacancy which is reserved for direct recruitment cannot be filled by direct recruitment, it may be filled by promotion and the next vacancy shall be filled by direct recruitment. Similar practice can be followed in the case of a vacancy reserved for promotion but cannot be filled by promotion method.

7. RESERVATION:

- (1) Orders issued by the Central Government from time to time for reservation of posts under it, whether to be filled by direct recruitment or promotion in favour of the Scheduled Castes and Scheduled Tribes shall apply mutatis-mutandis to all appointments covered by these Regulations.
- (2) Orders issued by the Central Government from time to time for the reservation of posts under it in favour of Other Backward Classes, Ex-Servicemen and Dependants of those killed in action, Sportsmen and Physically Handicapped persons shall also apply <u>mutatis-mutandis</u> to appointments covered by these Regulations and to which direct recruitment is made.

NATIONALITY, CHARACTER, PHYSICAL FITNESS, ETC., FOR DIRECT RECRUITMENT:



- (1) In order to be eligible for direct recruitment to any grade or any post, a date must be --
 - (a) a citizen of India; or
- (b) a subject of Nepal; or
- (c) a subject of Bhutan; or

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- (d) a Tibetan refugee, who came over to India before the 1st January, 1962 with the intention of permanently settling in India; or
- (e) a person of Indian origin, who has migrated from Pakistan, Burma, Sri Lanka or the East African Countries of Kenya, Uganda, the United Republic of Tanzania, Zambia, Malawi, Zaire and Ethopia and Vietnam with the Intention of permanently settling in India.

Provided that a candidate belonging to category (a) shall produce such proof of his nationality as the Chairman may, from time to time require. Provided further that a candidate belonging to categories (b), (c), (d) and (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government of India:

Provided also that a candidate in whose case the proof of nationality or a certificate of eligibility is necessary may be provisionally appointed, pending the production by him of the necessary certificate in his favour from the Central Government, as the case may be. In such cases, the provisional appointment shall not exceed a period of one year.

- (2) The Chairman may, with the prior approval of the Central Government, diffy or waive any of the requirements of Sub-Regulation (1) when an bolintment for work of a special nature is to be made and it is not practicable to all a suitable candidate who fulfills the requirements of these Regulations.
 - (3) No person,
 - (a) who has entered into or contracted a marriage with person having a spouse living; or
 - (b) who having a spouse living, has entered into or contract a marriage with any person,

shall be eligible for appointment to any grade or post to which these Regulations apply;

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Provided that the Central Government in case of HODs and Chairman in all other cases may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this Sub-Regulation.

- (4) A candidate must satisfy the appointing authority that his Character and Antecedents are such as to make him suitable for appointment to any grade or post. No candidate who has been convicted by a Court of law for an offence involving moral turpitude or who has been adjudged as an insolvent shall be eligible for appointment to a grade or post.
- (5) A candidate shall be in good mental and physical health and free from any physical defects likely to interfere with the discharge of his duties as an employee of the Board. A candidate who after such medical examination as the Central Government in case of HODs and Chairman in all other cases may specify, is found not to satisfy those requirements, shall not be appointed.
- (6) If any question arises whether a candidate does or does not satisfy all or any of the requirements of this Regulation, the same shall be decided by the Central Government in case of HODs and Chairman in all other cases.

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9. ELIGIBILITY OF EXISTING EMPLOYEES FOR DIRECT RECRUITMENT:

When the posts required to be filled by direct recruitment are advertised, employees already in service may also apply, provided they possess the prescribed qualifications and experience. Age limit in such cases will not apply.

10. ADVERTISEMENT OF VACANCIES:

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- (1) Vacancies of Class III and Class IV posts to be filled by direct recruitment shall be notified to the local Employment Exchange. In case, sufficient number of eligible and suitable candidates are not available, the vacancies be advertised in Newspapers published within the State. Class I and Class II posts intended to be filled by direct recruitment shall be advertised in national and local dailies and/or Employment News.
- 1 (2) The crucial date for determining the qualification, experience and age shall be the first day of the month in which the post is notified/advertised unless otherwise specified.

11. CONDUCT OF WRITTEN OR SKILL TESTS IN CERTAIN CASES:

The Appointing Authority may decide whether a written or a skill test or with should be held and also name the officer who should hold the said test and the namer in which the test should be held and other details thereof. It shall be open to he Appointing Authority to engage a consultant or a firm of consultants to conduct a written or skill test.

SERVICES SELECTION COMMITTEE:

- (1) There shall be a Services Selection Committee for each grade or post, as mentioned in Sub-regulation (2) to conduct interviews of eligible candidates for making selection of candidates for appointment to different posts by direct recruitment.
- (2) The category of posts and the composition of the Services Selection Committees, referred to, in Sub-regulation (1), shall be the following, namely:

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Train and Cartes.

a) For HODs

Joint Secretary (Ports) of the Ministry of Shipping ... Chairman

Chairman/Deputy Chairman of the Port Member

Any other Port Chairman or an officer
having wide experience in the field
to be nominated by the Ministry of Shipping ... Member

Representative of SC/ST & OBCs
nominated by the Ministry of Shipping ... Member

b) For Class I posts

i) Chairman ... Chairman

li) Deputy Chairman ... Member

iii) HOD incharge of the Department in which the vacancy occurs ... Member

iv) HOD incharge of the Personnel .. Member

v) Representative of SC/ST & OBCs nominated by the Chairman Member.

Note 1: In respect of Haldia Dock Complex, the Selection Committee will consist of the following:

i) Deputy Chairman ... Chairman

ii) GM incharge of the Division in which the vacancy occurs ... Member

iii) Head of Personnel Division ... Member

iv) Representative of SC/ST & OBCs
nominated by the Deputy Chairman ... Member.

Member.

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iv)

Note 2: For the posts of GM in Haldia Dock Complex, the Selection Committee shall consist of Chairman, Deputy Chairman of Haldia Dock Complex and the Deputy Chairman of Kolkata Dock System.

c) For Class II posts

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|-------|--|----------------------|------------|
| i) | Deputy Chairman | · 189 8 * | Chairman |
| ii) | Head of the Department in which the vacancy arises | 44 | Member |
| w) | HOD incharge of the Personnel | ** | Member |
| iv) | Representative of SC/ST & OBCs nominated by the Chairman | ** | Member. |
| Note | 1: In respect of Haidia Dock Complex, the Committee will consist of the following | | ction |
| i) | Deputy Chairman | 4.6 | Chairman |
| ii) | The concerned GM | 44 | Member |
| III) | Head of Personnel Division | +4 | Member |
| iv) | Representative of SC/ST & OBCs nominated by the Deputy Chairman | | Member. |
| For C | iass III and Class IV posts (Common cat | <u>egorie</u> | <u>:s)</u> |
| i) | Deputy Chairman or in his absence, HOD nominated by the Chairman of the Board | · ·城市 | Chairman |
| li) | HOD Incharge of Personnel . | *** | Member |
| iii) | A senior officer in the grade not below Rs.16000-400-20800 to be nominated by the Chairman | Yes. | Member |

Representative of SC/ST & OBCs nominated by the Chairman

e) For Class III and Class IV posts (un-common categories)

- 1) HOD, where the vacancy arises ... Chairman
- ii) HOD incharge of Personnel .. Member
- iii) A senior officer of the concerned
 Division in the grade not below
 Rs.16000-400-20800 to be nominated
 by the Chairman

Member

iv) Representative of SC/ST & OBCs nominated by the Chairman

Member.

Note . In respect of Haldia Dock Complex, the Selection Committee will consist of the following:

- i) The concerned General Manager ... Chairman
- ii) An officer in the grade not below Rs.16000-400-20800.

 Below GM of Personnel Division ... Member
- III) An officer in the grade not below Rs.16000-400-20800.

 Below GM of concerned Division ... Member
- iv) Representative of SC/ST & OBCs nominated by the Deputy Chairman ... Member.

The Appointing Authority may also nominate any person not in the service of the Board to be a member of a Services Selection Committee if such a person is specialised in the relevant field. Where any member of a Services Selection Committee is not available, the Appointing Authority may nominate another officer of appropriate level in his place to attend the meeting.

(3). Where recruitment to vacancies in grades common to more than one department is made in a common selection, the composition of the Committee shall be decided by the Chairman in each case.

13. SELECT LIST:

The Services Selection Committee may recommend, in the order of merit, as adjudged by it, the names of the selected candidates to be kept on a Select List for consideration of appointment to posts earmarked for direct recruits. Such a list shall be deemed to be valid for a period of 12 months from the date on which the list is approved by the Appointing Authority. It is open to the Appointing Authority to extend the validity of the list for a period not exceeding 6 months or until a fresh select list is approved whichever is earlier.



14. CONSIDERATION OF RECOMMENDATIONS OF SERVICES SELECTION COMMITTEE AND AD-HOC APPOINTMENTS:

All appointments by direct recruitment shall be made by the Appointing Authority on the recommendations of the concerned Services Selection Committee.

Provided that it shall be open to the Appointing Authority, for reasons to be recorded in writing, not to accept the recommendations of Services Selection Committee.

Provided further that where the Appointing Authority is an authority subordinate to the Chairman and the authority disagrees with such recommendations in any case, it shall record its reasons for such disagreement and submit the case to the Chairman, who shall decide the same.

Provided also that in the case of a purely temporary post, a leave vacancy or a vacancy earmarked for direct recruitment requiring immediate filling up, the Chairman may appoint a person who is eligible to fill the vacant post for a period of 6 months at a time and not exceeding one year on <u>ad-hoc</u> basis subject to the condition that:

- (1) Ad-hoc appointment, where unavoidable should be made only strictly subject to fulfilling the qualifications, experience provided in the RRs.
- (2) Total period of appointment to a temporary post will not exceed the tenure of the post.
- (3) In other cases, the temporary appointment should be replaced by a regular appointment from the select list as soon as possible.

15. CANVASSING SUPPORT, A DISQUALIFICATION

Any endeavour on the part of a person to canvass support by direct or indirect method for appointment to a post or for promotion to a higher post shall disqualify him for the appointment or promotion.

16. SUPPRESSION OF FACTS, A DISQUALIFICATION:

Any candidate who is found to have knowingly furnished any particulars which are false or have suppressed material information of a character, which if known would ordinarily have debarred him from getting an appointment to a grade or post, is liable to be disgualified, and if appointed, to be dismissed from service.

17. CANCELLATION OF APPOINTMENT ORDER:

If a candidate selected for the post earmarked for direct recruits fails to join duty within the date mentioned in the offer of appointment and where no such date is mentioned, within 30 days of the date of issue of the offer of appointment or within such extended period as the Appointing Authority may agree, the offer of appointment shall be deemed to have been cancelled.

18 PAYMENT OF TRAVELLING ALLOWANCE FOR ATTENDING INTERVIEW:



In the case of posts filled by direct recruitment, all journeys which the candidate (Including persons already in the service of the Board) may have to perform the purpose of written and practical tests or interviews shall be at their own costs. To written be belonging to Scheduled Castes or the Scheduled Tribes called for written by trade tests or interviews shall be granted travelling allowance equal to first class rail fare by shortest practicable route both ways on production of proof to the effect that he has actually performed the inward journey.

19. PROBATION PERIOD:

the state of the s

(1) Every person appointed to a post by direct recruitment or promotion or absorption shall, subject to the provisions of Sub-regulation (2) & (3), be on probation for a period of two years, except in case of persons appointed on absorption basis through composite method of recruitment in the posts of HODs and Dy.HODs carrying the scales of pay of Rs.16000-400-20800 and above.

Provided that where the appointment itself is for a period specified in the appointment order, such appointment shall stand terminated on the expiry of such period, unless such period is extended by the Appointing Authority.

Provided that, when the appointment is made by direct recruitment and the post carries a scale of pay, the maximum of which does not exceed Rs.11975/-, the period of probation shall be one year.

Provided that; there shall not be any probation in case of appointments by promotion within Class III and Class IV grades.

Provided further that, if an employee on probation to a grade or post is appointed to officiate in a higher grade or post, he shall be eligible to count the duration of his appointment to a higher grade or post to complete probation in his lower grade or post. Similarly, if an employee has previously been appointed to officiate in a grade or post, he may on appointment to the similar grade or post on probation will be eligible to count such officiating period (excluding Ad-hoc service) to complete probation in the grade or post.

- (2) The period of probation may, if the Appointing Authority deems fit, be extended for a specific period at a time, but the total period of such extensions shall not, save where any extension is necessary by reason of any departmental or legal proceedings pending against the employee, exceed one year.
 - (3) During the period of his probation an employee may be required to undergo such departmental training and pass such departmental tests as the Appointing Authority may, from time to time, speficy in this behalf.

20, CONFIRMATION OF EMPLOYEES ON PROBATION:

(1) General

- (i) Confirmation will be made only once in the service of an employee which will be in the entry grade.
- (ii) Confirmation is delinked from the availability of permanent vacancies in the grade. In other words, an officer who has successfully completed the probation may be considered for confirmation.

(2) Confirmation in the grade to which initially recruited

- (i) As at present, the appointee should satisfactorily complete the probation.
- (ii) The case will be placed before DPC (for confirmation).
- (iii) A specific order of confirmation will be issued when the case is cleared from all angles.

(3) <u>On Promotion</u>

- (i) If the recruitment rules do not prescribe any probation, an officer premoted on regular basis (after following the prescribed DPC, etc., procedure) will have all the benefits that the person confirmed in that grade would have.
- (ii) Where probation is prescribed, the Appointing Authority will on completion of the prescribed period of probation assess the work and conduct of the officer himself and in case the conclusion is that the officer is fit to hold the higher grade, he will pass an order declaring that the person concerned has successfully completed the probation. If, work of the officer has not been satisfactory or needs to be watched for some more time, he may revert him to the post or grade from which he was promoted, or extend the period of probation as the case may be.

Since there will be no confirmation on promotion before an official is declared to have completed the probation satisfactorily a rigorous screening of his performance should be made and there should be no hesitation to revert a person to the post or grade from which he was promoted if the work of the officer ouring probation has not been satisfactory.

as a direct recruit with definite conditions of probation is to be confirmed in the grade with effect from the date on which he successfully completes the period of probation. The decision whether he should be confirmed or his probation extended should be at taken soon after the expiry of the initial probationary period, i.e., ordinarly within 6 to 8 weeks and communicated to the employee together with the reasons in case of extension. Eventhough the meetings of the DPC may be held after the termination of the period of probation of direct recruit, a person appointed against a permanent post with definite conditions of probation is to be confirmed in the grade with effect from the date on which he successfully completes the period of probation. A Probationer who is not making satisfactory progress or who shows himself to be inadequate for the service should be informed of his shortcomings well before the expiry of the original probationary period so that he can make severe efforts at self-improvement.

In the case of probation, the DPC should not determine the relative grading of officers but only decided whether they should be declared to have completed the probation satisfactorily. If the performance of any probationar is not satisfactory, the DPC may advise whether the period of probation should be extended or whether he should be discharged from service.

21. DISCHARGE OR REVERSION OF EMPLOYEES ON PROBATION:

- (1) If an employee on probation in his first appointment is not considered fit, on the basis of his conduct or performance, for confirmation at the end of the period of probation prescribed in Regulation 19, he shall be discharged from the service of the Board.
- (2) If an employee on probation who holds a lien on a post and does not complete the period of probation as specified under Regulation 19 to the satisfaction of the Appointing Authority, he may be reverted to the post on which he holds a lien.
- (3) If an employee during the period of probation on a post is considered unfit for further retention in that post on the basis of performance or conduct or failure to pass the departmental test if prescribed, he shall be liable to be discharged from service at any time if he has no lien on any post or reverted to the post in which he holds a lien.

22. DEPARTMENTAL TEST FOR PROMOTION, CONFIRMATION IN CERTAIN CASES:

The Chairman may specify, from time to time, the posts, confirmation in or promotion to which shall be subject to the passing of a qualifying departmental test, if any. The Chairman may also specify, from time to time, the details of the qualifying departmental test such as the procedure for holding the test, the hyllabus for the test, the intervals at which the test shall be held, the minimum period within which the test shall be passed by the candidates, etc.

23. REVERSION DUE TO FAILURE IN DEPARTMENTAL TEST:

An employee promoted to a post shall pass such qualifying departmental test, if any, as may be specified by the Chairman from time to time, within such period, as may be specified by him failing which the employee shall be reverted. When the passing of the test is specified as a condition precedent to promotion to a higher post, no employee shall be considered for promotion to such a post, until he passes the prescribed test.

24. SENIORITY LIST:

An up-to-date gradation list indicating the inter-se seniority of the employees shall be maintained for each grade. The list shall indicate separately the permanent and temporary employees in each grade. The list shall be circulated every year.

25. FIXATION OF SENIORITY:

- (1) The seniority of persons directly recruited to a grade and persons appointed on the basis of departmental promotion shall be assigned inter-se senirotiy according to rotation of vacancies between direct recruits and promotees which shall be based on the quota of vacancies in the grade reserved for direct recruitment and promotion as indicated in the Schedule. In cases, where exchage of vacancies has been resorted to, as per Regulation 6, the seniority will be as per the mode of filling up.
- (2) Direct recruits shall be ranked inter-se in the order of merit in which they are placed in the select list on the basis of their performance in the examination or Interview or both, the recruits of an earlier select list being ranked senior to those of a later select list.
- (3) Persons appointed against the promotion quota of vacancies shall be ranked inter-se according to the order in which they are approved for promotion by the Departmental Promotion Committee.
- (4) Notwithstanding anything contained in Sub-regulations (1) to (3) above, the seniority already determined prior to the commencement of these Regulations shall remain unaffected.

16 DEPARTMENTAL PROMOTION COMMITTEE:



- (1) There shall be a Departmental Promotion Committee for each grade or post to recommend a panel of employees for appointment to different posts by promoton in accordance with these Regulations.
- (2) The composition of the Departmental Promotion Committee will be the same as that of the Services Selection Committee as laid down in Regulation 12 and the validity of the panel shall be the same as mentioned in Regulation 13.

27. FIELD OF SELECTION FOR PROMOTION:

- (1) Where one or more posts in a grade are required to be filled by promotion through selection method from employees holding posts in the feeder grade in accordance with the prescribed Recruitment Rules, employees holding the eligible posts and having the prescribed qualifications and experience for promotion shall be considered for promotion if they fall within the zone of consideration.
- (2) The following procedure shall be observed while recommending employees for promotion through selection method:
- The Departmental Promotion Committee (DPC) shall determine the merit of those being assessed for promotion with reference to the prescribed benchmark and accordingly grade the officers as 'fit' or 'unfit'. Only those who are graded 'fit' by the DPC shall be included and arranged in the select list in order of their inter-se senirotiy in the feeder grade. Those Officers who are graded as 'unfit' by the DPC shall not be included in the select list.
- b) The Departmental Promotion Committees shall also consider the cases of eligible employees who are on foreign service or on study leave.
- c) The instructions issued by the Government from time to time on procedure to be followed in DPC proceedings in respect of Government servants shall mutatis-mutandis apply.
- Note: For absorption to the post carrying pay scale of Rs,16000-400-20800 and above and for which composite method of recruitment is adopted, the bench-mark in the overall grading shall be 'Very Good'. In all other cases, the bench-mark shall be 'Good'.
- (3) For promotion to non-selection posts, where no bench mark is specific the criteria for selection shall be seniority-cum-fitness.

28. AD-HOC APPOINTMENTS:

In case of immediate necessity when a panel recommended by the Departmental Promotion Committee has been used up, the Appointing Authority may make a purely ad-hoc appointment to a post, by appointing the senior most eligible and sultable employee in the feeder grade or post upto a period of six months at a time and not exceeding one year or till a new panel is recommended by the Departmental Promotion Committee whichever is earlier. The ad-hoc appointment, where unavoidable, should be made only strictly subject to fulfilling the qualifications, experience provided in the RRs.

29. COMPASSIONATE APPOINTMENTS:

Notwithstanding anything contained in these Regulations, the Chairman may dispense with the normal procedure of recruitment prescribed in these Regulations and appoint to a Class III or Class IV post the legitimate son or daughter or the surviving spouse of an employee of the Board, who dies while in service, if the person to be so appointed possess the prescribed qualifications and experience and is otherwise found suitable.

30. INTERPRETATION:

In the application of these Regulations all the instructions of the Central Government as amended from time to time which are not contrary to any of the provisions of these Regulations and all instructions issued from time to time by the Central Government which cover matters not specifically covered will be followed.

Where a doubt arises as to the interpretation of any of these Regulations, the matter shall be referred to the Chairman for a decision.

31. REPEAL AND SAVINGS:

All the Regulations, procedures, practices and customs corresponding to these Regulations and in force immediately before the commencement of these Regulations are hereby repealed.

Provided that any order made or action taken under the Regulations, procedures, practices and customs so repealed shall be deemed to have been made or taken under the corresponding provisions of these Regulations.

भारत का राज्यत : अस्मधारम Schedule (Recruitment Rules of 54 categories of Class I Cadre)

RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPAREMENT (Main Administration), TUTICORIN PORT TRUST.

| | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- com- seniority or Non- selection post | Age limit for direct re- cruits | Whether benefit of added years of service is arforishble under Rule 30 of the Central Civil Services (Femion) Rules, 1972 | Educational and other | qualifications required for direct to | ecruits / |
|--|----------------|---------------------|--|---|--|--|---|---|---|
| (1) | (2) | (3) | (4) | (5) | - (6) | (7) | 1 | (8) | |
| Assistant Secretary Grade I | | Class I | 9100- 250- 15109 | Selection by merit | 30 | No. | / Social Work/ Labor recognised University ii) Two years experien | er/diploma in Personnel Managene or Welfare or affect subjects or a / Institution or in Executive Cadre in the field of and, Indústrial Relations etc., in an | terree in Law roon of General |
| Whether age a educational qualifications prescribed for direct recruis | prob if nu | ation, W R P: | lethod of rebether by I recruitment committee or reputation/a | Direct or by t by bsorption, | absorpt | | on which promotion! Committee exists what is its whiten to be made composition: Service is to | | Circumstances in which Union Public Service Commission is to be consulted in making recruitment |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Promation or by Deparation/absorption, and percentage of the posts To be filled by various methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotion Committee exists what is its composition: | Circumstances in which Dulon Public Service Commission is to be consulted in making recruitment. |
|---|-----------------------------------|---|---|--|--|
| (9) | (10) | (11) | (12) | (13) | (14) |
| Age: No Qualification: Yes | 2 | Upto 31 st December, 2006 By Direct recruitment 33 1/3 percentage By Premotion 66.2/3 percentage After 31 st December, 2006 | Promotion from Assistant Secretary in the Scale of Pay Rs. 8600-14500 with 3 years regular service in the grade. | 6) Chaliman - Chairman (ii) Deputy Chaliman Member (iii) Head of Department is change of the Department in which the vacancy accurs - Member (iv) Head of Department in charge of the Personnel Member (v) Representative of Sche lulee Castes/Schoduled Tribus and Other Backward Classes nonimized by the Chairman | |
| | | By Direct recruitment – 66.2/3 percentage | W 8 | Tigrades at | U. |
| | | By Promotion = 33, 1/3 percentage | | 2 | |
| | | | No. | Control of the Contro | |

PECRUITMENT RULES FOR CLASSI POSTS OF GENERAL ADMINISTRACTION DEPARTMENT (Main Administration), TUTICORIN PORT TRUST,

| Name of the Post | Number of Post | Classi- fication | Seale of Pay (Rs.) | Whether selection by merit or Selection-curity or Non-selection post | Age limit for direct re cruits | Whether, benefit of added years of service is admissible under Rule 20 of the Central Civil Services (Pention) Kules, 1972 | Educational and other qualifications required for direct recruits |
|----------------------------------|-------------------|---------------------|--------------------------|--|---|---|--|
| (1) | (2) | (J) | (4) | (5) | (6) | (7) | (8) |
| Senior Assistant Secretary | 1 | Class 1 | 10750- 300- 16750 | Selection by ment | 35 | No | Essential: (i) A degree from a recognized. University. (ii) Five Years experience in Executive cacte in the trol tof General Administration, Personnel, Industrial Relations, etc., in an Industrial/Commercial/Government Undertakings. |
| | | | | | 2.00 | | Desirable |
| | | | to the | | | - | Post graduate degree/diploma in Personnel Macapement / Industrial Relations / Social World Labour Welfare or allied subjects or degree in Law from a recognised. University/Institution |

| | 200 | | V-0 | HE GAZETTE OF INDIA: EXTRAORDINARY | I PA | er II—Sec. 3(i)] |
|---|--|-----------------------------------|--|--|--|---|
| | Whether age and citicational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Pirect Recruitment or by Promotion or by Promotion of by Departation/absorption, and percentage of the posts I's be filled by various recthods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation/absorption to be made | If a Departmental Proposition Committee exters what is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment |
| l | Apr. No. | (10) | (11) | (12) | (13) | (19) |
| | Qualification - Yes | | By promotion failing, which by absorption / deputation failing both by direct recruitment | Promotion from Assistant Secretary Grade LiAssistant Personnel Others Grade I in the Scale of Pay Rs. 9100-15100 with five years regular service in the grade failing which Assistant Secretary Grade I in the scale of Rs. 9100-15100 with two years regular service of 8 years in the scales of pay Rs. 9100-15100 and Rs. 8600-14600 in the respective discipling of General Administration Department Absorption/departation will be of others holding the post of Senior Assistant Secretary or post of Assistant Secretary Grade I in the scale of pay of Rs. 9100-15100 with five years regular service in the grade in a Major Port Trust. | (i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Hend of Department in charge of the Department in which the vacancy secure - Membe (iv) Head of Department in charge of the Fernanuel - Member (iv) Equentuative of Scheduled Costes/Scheduled Tribes and Other Brackward Classes nonmated by the Chairman | |

RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTARTION DEPARTMENT (Main Administration), TUTICORIN PORT TRUST.

| Name of the Past | Number of Past | Classi- lication | Scale of Pay (Hs.] | Whether selection by merit ox Selection curr- seniarity or Non selection post | Age famit for direct re- cruits | Whether benefit of added years of service 6: admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|----------------------|-------------------|---------------------|---------------------------|--|--|--|--|
| (1) | (1) | 1 (3) | (4) | (5) | (6) | (7) | (%) |
| Devalv (resetting | | Cla, v1 | 15000- 1550 18750 | Selection by merit | 40 | No | Essential: (i) A degree from a recognisted University (ii) Nine years experience in Executive cadre in the field of General Administration. Personnel, Industrial Relations, etc., in an Industrial / Commercial/Government Undertakings. Desirable: Post graduate degree/diploma in Personnel Management / Industrial Relations / Social World Labour Welfare or allied subjects or degree in Law from a recognised University/Institution. |

| | Whether agy and concational qualities attend for oreserving to the case of promotion. | Period of profestion, (Fany | Method of recruitment, whether by Direct Recruitment or by Promotica or by Beputation/absorption, and percentage of the posts To be filled by Various methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Iligion Public Service Commission is to be consulted in making recenitment |
|---|---|-----------------------------------|--|---|---|---|
| 1 | (2) | (10) | (11) | (12) | (13) | (14) |
| | Age Nu Utalikaton Yes | 2 | By promoterrisating which the absorption? depotation failing both by direct requirement. | Promotion from Deputy Secretary Senior Assistant Secretary in the Scale of Pay 8x, 10750-146750 with years regular service in the grade failing which Deputy Secretary/Senior Assistant Secretary in the Stable of Pay of Rs, 10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay of Rs, 10750-16750 and Rs, 1070-15100 in the respective discipline of General Administration Department. Absorption/deputation with be of officers building the post of Deputy Secretary or the post of Senior Assistant Secretary in the scale of pay of Rs 10750-16750 with 4 years regular service in the grade in a Major For Trust | (i) Chaman - Chairman (ii) Depoty Chairman - Member (iii) Head of Department in charge of the Department in which the viceancy or outs - Member (iv) Heat of Department in charge of the Feromael - Member (v) Require sintative of Scheduled Castes/Scheduled Tribes and Other Backward Classes sominated by the Chairman | |

RECRUITMENT RULES FOR CLASSI POSTS OF GENERAL ADMINISTRATION DEPARTMENT (Main Administration), TUTICORIN PORT TRUST,

| Variet of the | Number of Post | Classification | Scale of Pey (Rs.) | Whether selection by merit or Selection-center sentority or Non-selection post | Age limit for direct re- creits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|-------------------------------|-------------------|----------------|--------------------------|--|--|--|---|
| (t) | (2) | · (3) | (4) | (5) | (6) | (7) | (8) |
| Senior Deputy Secretary | | Class I | 76000- 400- 20800 | Selection by ment | 42 | No | Essential: (i) A degree from a recognised University (ii) Twelve years experience in Executive endre in the field of General Administration, Personnel Industrial Relations, etc., to an Industrial/Commercial / Government Underlakings. Desirable: |
| | | | 2.160 | | | | Post graduate degree/diploma in Personnel Management / Industrial Relations Social Work/ Labour Welfare or affied subjects or degree in Taw from a recognised University/ Institution |

| Whether age tand educational of pro- qualifications prescribed for direct recruits will apply in the case of promotion | recruitment, whether | In case of recruitment by promotion/ deputation absorption grades from which promotion/deputation /absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consulted in reaking recruitment. |
|---|---|--|---|---|
| (9) (10) | (11) | - 17. 1 - 1 - 1 (12) | (15) | (14) |
| Age: No Qualification: Yes Not appli- catle | By absorption through composite method failing which by deputation from other Government organisation and failing both by direct recruitment | For absorption through composite method, officers holding the post of Senior Deputy Secretary or the post of Deputy Secretary and officers in the respective discipline of General Administration Department (such as Chief Public Relations Officer/Deputy Estate Manager/ Deputy Chief Law Officer/Personnel Officer) in the scale of pay Rs. 13000-18250 with 3-years regular service in the grade in a Major Port Trust OR Deputy Secretary and Senior Deputy Secretary in the respective discipline of General Administration Department with 2 years regular service in the grade and a combined regular service of 7 years in the scale of pay of Rs. 10750-16750 and Rs. 13000-18250 in the respective discipline of General Administration Department in a Major Port Trust will be eligible. For deputation, officers holding the post of Senior Deputy Secretary of post of Deputy Secretary and officers, in the respective discipline of General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of pay of Rs. 13000-18250 in General Administration Department in the scale of Pay of Rs. 13000-18250 in General Administration Department in the scale of Pay of Rs. 10 | (i) Chairman Craims in Craims in Craims in Craims in Chairman — Member (iii) Head of Department in charge of the Department in which the vacancy occurs Member (iv) Head of Department in charge of the Personnel — Member (v) Representative of Scheduled Tribes and Other Backward Classes normanted by the Chairmant | |

RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPAREMENT (Majn Administration), TUTICORIN PORTARUST.

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- cum- seniority or Non- selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|---------------------|-------------------|--|--------------------------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| Secretary | | Class I (Head of Depart ment) | 18500- 450- 23900 | Selection by merit | 45 | No | Essential: (i) A degree from a recognised. University (ii) Fifteen years experience in Executive cadre in the field of General Administration, Personnel, Industrial Relations, etc., in an Industrial/ Commercial / Government Undertakings. Desirable: Post graduate degree/diploma in Personnel Management / Industrial Relations / Social Work/ Labour Welfare or allied subjects or degree in Law from a recognised. University/ Institution. |

| 14 | | | THE GAZITIE OF HIMA TATIONALIST | | |
|---|--|--|--|---|--|
| Whether age and ribrational qualitications prescribed for direct recruits will apply in the cine of | Period of pro- hadiou, of any | Method of recruitment, whether to Direct Recruitment or by Premotion or by Deputation/absorption, and percentage of the posts Te be filled by various methods. | In case of recruitment by promotion/deputation absorption grades It out, which promotion/deputation/absorption to be made | If a Departmental Promotion Commistee exists what is its composition | Circumstances in which Union Public Service Commission to be consulted in making reconstruent. |
| promoticn On | (10) | 0.0 | (12) | (13) | (14) |
| Age No Ogad hearton Yes | Mon appli- cable | By absorption through composite method fathing which hy depotation fathing both by direct recontinent | For absorption through composite method, officers holding the post of Secretary or officers holding posts in the scale of Ex. 1759-22300 with 2 years regular service in the grade or officers holding posts in the scale of poy of Ex. 16000-20800 with 3 years regular service in the grade or officers holding posts in the scale of poy of Ex. 16000-20800 with 3 years regular service in the grade or the General Administration Department Department of February or Service Department and Administration Department/Human Resource Department in the scale of pay of Ex. 16000-26800 and above with 3 years regular service in the grade in Government/Sena Government/Public Sector Underakings or Automorphism Bodies will be eligible. The selection is by merit for which bench mark in overall grading in the Annual Confidential reports will not be below "Very Good". | (i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman (ii) Chairman/Deputy Chairman of the Port - Member (iii) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping (iv) Representative of Scheduled Caste/Scheduled Tribes/Other Rackward Classes nominated by Ministry of Shipping. | |

ELECTRIFICATION OF PRIVATE SECRETARIES (CLASSIC) OF GENERAL ADMINISTRATION DEPARTMENT TUTICORIN FORT TRUSE.

| Name of the Part | Number of Post | Classi- fication | Scale of Pay (16s.) | Whither selection by merit or Selection coun seniority or Non- selection post | Age timic for direct re- cruits | Whether benefit of added years of service is admissible under Rute 30 of the Central Cred Services (Persion). Bules, 1972 | Educational and other quali | hadions required for direct recruits | 29 O |
|---|---|--|---|--|--|--|---|--|--|
| (4) Enwate Secretars to Charme | (2) | (5) Class I | (4) 9130- 250- 15100 | (5) Selection by merit | 30 | (7) No | minute respectively (iii) Knowledge of Comput | phy and Typewriting with speed of 12 | |
| Whether age and ed. cational pashfications arricanted for direct recruits all apply in the model. | Period of pro- batten, if any | tay Direct or by Pro Deputation in tend per included | nt, whesher Requitme motion or to makesorphic rentage of to be biled | grades f at made | | | Commercial/Sovernment l of depotation afterprise mation /absorption to be | indettaking If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment. |
| etenie iver 4) Vez i j 1-2 die al-an in | (10) (11) (3) (2) (3) (3) (4) (4) (4) (4) (4) (4) (4) (4) (4) (4 | | | Departs of pay grade post of | neat/Priv of Rs. 860. Absorption Private Si | ste Secretary to E 0.14600 with 3 ye m/deputation wil | essistant to Head of Deputy Chairman in the scale are regular service in the 1 be of officers helding the nan or feeder pest with 3 in a Major Port | (13) i) Chairman - Chairman ii) Deputy Chairman - Member (iii) Head of Department in the goof the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Chate/Scheduled Tribe & Other Backward Class nominated by the Chairman - Member | (14) |

RECRETIMENT RULES FOR PRIVATE SECRETARIES (CLASS DOF GENERAL ADMINISTARTION DEPARTMENT TUTICORIN FORT TRUST,

| Name of the Jost | Number at Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- | Age limit for direct | Whether benefit of added years of service is admissible | Educational and other qualifications required for direct recruits |
|---|-------------------|---------------------|---------------------------|--|-------------------------------|---|---|
| | | | | cum- seniority or Nos- selection post | erutts | under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | |
| (1) | (2) | (3) | (9) | (5) | (6) | (2) | (8) |
| enter Valvade englishen for Schutton | | Class1 | 10/50 300 15/50 | Selection by me it | 15 | Fo. | Essential: (ii) A degree from a recognised. University. (ii) Proficiency in Stenography and Typewriting with speed of 126/40 words per name respectively. (iii) Knowledge of Computer Application. (iv) Fight years experience as Stenographer/Personal Assistant in an Industrial/Commercial/Convenient Undertaking. |

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| Perform Method of recruitment, whether californics in batters, by Drect Recruitment or by Promotion or by tree secures and an analysis of the posts To be filled by various methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation/absorption to be made | If a Departmental Frametical Committee exists what is its composition | Circumstances in which Union Public Service Chamisten is to be consulted in making recuircument. |
|---|---|--|--|
| Fy providing failing while by absorption deputation, failing both by direct recruitment | Promotion from Private Secretary to Chamman and the Scale of pay of R., 9100-15100 with 5 years regular service in the grade failing which Private Secretary to Chamman with 2 years regular service in the scale of pay of Ra, 9100-15100 and a combined regular service at the scale of pay of Ra, 9100-15100 and a combined regular service at 8 years in the scales of Pay Rs, 910-15100 and Ps, 8600-14600. Absorption depotation will be of officers holding the post of Senior Private Secretary to Chamman or feeder yost with 3 years regular service in the grade in a Major Fort. | (13) () Chairman - Chairman - Member (ii) Depaty Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Case/Scheduled Tribe & Other Backward Class nominates by the Chairman - Member | (14) |

RECRUITMENT RULES FOR CLASSIPOSTS OF PERSONNEL AND INDUSTRIAL DIVISION (HUMAN BESORGE DIVISION) ADMINISTRATION DEPARTMENT TUTICORIN PORT TRUST. Education and infractions required for direct receits

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- cum- seniority or Non- selection poet | Age limit for direct re- cruits | Whether benefit of added years of survice is admissible under Rule 30 of the Contral Civil Services (Pension) Rules 1972 | Educational and other qualif | fications required for direct receits | |
|---|-------------------|---|--|---|--|---|--|--|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | (8) | 7 |
| Assistant Personnel | | Class I | 250- | Selection by merit | 30 | No . | Essential: A degree from a recognised | Heinevety | |
| Officer Grade I | | | 15100 | | | 10.0 | | O. Treesing | 1 |
| Grecz / | | | 1 | | 1 | | Desirable : | | |
| i | | | | in and a second | | | | cipiona in Personnel Manageme our Welfage of a lifed subjects or degree inition | |
| | | 7 | | 74 | | | | ecutive Cadre in the field of General A istrial Relations,etc., in an Industrial/ | |
| | 1 | | | | | | * | | |
| Whether age and educations qualifications prescribed for direct recruits will apply in the case of promotion. | bation, if any | by Direct or by Pro Deputation, and pe the posts | of tenr, wheth t Recruitm emotion or on/absorpt reentage o To be fille is methods | ent made by lo f | | | on/deputation absorption outation/absorption to be | If a Departmental Promot ² in Committee exists what is its composition | Circum stances in which Union Public Service Commission is to be transited in making recruitment. |
| (9) | (10) | | (11) | - | | (12) | energy of the | | (14) |
| Age: No | 2 | Upto 315 | A Contract C | ī | Promotio | | Secretary in the scale of pay | i) Chairman - Chairman | (140 |
| Qualification : Yes | | Decembe | er, 2006 | | | | dar service in the grade | ii) Deputy Chairman - Member | 1 |
| • 2200 | | | | of Rs. 9 | | | ns Officer in the scale of pay gnated as Assistant Personal | (iii) Head of Department in charge of the Department (a which the vacancy occurs Member | |
| | | After 31 | st | | | | | (iv) Head of Department in tharge of the Personnel - Member | |
| | | -66.2/3 p | recruiture | 11. | | | W | (v) Representative of Scheduled Caste/Scheduled Tribe & Other Backward Class normated by the Charman – Member | |
| | I I | 33 .1/3 pc | | | | | TAKE | Charmadi — Frei 1950 | |

(2)

RECRUITMENT RULES FOR CLASS I POSTS OF ESTATE DIVISION UNDER GENERAL ADMINISTARTIGN DEPARTMENT TUTICORIN PORT TRUST.

| Name of the Post | Number of Pest | Classification | Scale of Pay (Rs.) | Whether selection by merit or Selection cum seniority or Non selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|--|-------------------|----------------|--------------------------|--|--|--|---|
| (1) | (2) | (3) | (+) | (5) | (6) | (7) | (8) |
| Assistant Estate Mining Gradiel | 1 | Class | 9100 250 15 0 0 | Selection by merit | 341 | No | Essential: A degree with Post graduate degree/diploma in Architecture/Town and Country Planning or degree in Civil Engineering from a recognised University/Institution OR Corporate Memberal p of Institution of Surveyor (India). Desirable: (i) A degree in Law from a recognised University (ii) 2 Years Executive experience in Estate Management Valuation or Land records in an Industrial/Commercial/Government Undertakings. |

| qualifications | Feriod of pro- betion, if any | Method of recruitment, whether by Direct Recruitment or by Promodornor by Deputation/absorption, and percentage of the posts To be filled by rations methods | In case of recruitment by promotion/depulation absorption grades from which promotion/depulation /absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consided in making recruitment. |
|--|--|--|--|--|---|
| Oge Alleafron One alleafron No invoever D dynna actria re agraked Uraversity historia an es esse fad | (40); 7 | OHE DESTRUCTION OF THE PROPERTY OF THE PROPERT | Promotion from Assistant Estate Manager Grade II in the scale of Pay Rs. 8600-14600 with 3 regular service in the grade. Existing one peet of Assistant Executive Engineer (Civ.F) in the scale of pay Rs. 9160-15100 will be redesignated as Assistant Estate Manager Grade F. The lien of the incumbent who are re-designated to the post of Assistant I istate Manager Grade I will continuously be retained in the grade of Assistant becourse Engineer (Civil) in Civil Ing nearing Department. | i) Chairman - Chairman ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled CasterScheduled Tribe & Other Backward Chairman - Member | (14) |

RECRUITMENT RULES FOR CLASSIPOSIS OF LEGAL DIVISION UNDER GENERAL ADMINISTRATION DEPARTMENT TUTICORIN PORT TRUST.

| Number at Post | Class fication | Seale of Pay (168) | Whether selection by merit of Selection- cum- semorry or Non- selection post | Age limit for direct re cruits | benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) | Telucational and 5 then qualifications required for direct recruits |
|----------------|-------------------|---------------------------------|---|---|--|---|
| * | (i) Clast I | (4) 2:00- 2:50- 1:5160 | (5) Selection by ment | 30 | No. (7) | Essential: A degree in Law from a recognised University Desirable: (i) Two Years Executive experience in Legal Establishment of an Industrial Commercial/ Government Undertaking: (ii) Post Ginduste Degree in Law from a recognised University |
| | el Pese | at Post ficeman | ct Pest fication Pay Chr.) | | | |

| Whether age and educational qualifications prescribed for direct rescribt will apply in the case of promotion | Period of pro- hation, if any | Method of recruitment, whether by Direct Recruitment of by Promotion or by Department of the posts for the posts for the first by various methods | La case of certainment by promotion/ deputation absorption grades from which promotion/deputation /absorption to be in side | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be cannot din making recruitment. | |
|--|--|---|--|--|--|--|
| (9) Age: No Qualification: Yes | | Upto 31.11 Upto 31.11 Upto 31.11 Upto 31.11 Upto 31.11 Upto 31.13 Upto 11.11 Upto 31.13 Upto 11.11 | (12) Premietica from Class III complayees in the scale of pay of Rs. 6170-11975 in the discipline of Legal Division with five years regular service in the gride | (13) 1) Chairman - Chairman - Merabar (ii) Departy Chairman - Merabar (iii) Head of Department in charge of the Department in which the vacancy corurs - Member (iv) Head of Department in charge of the Personnal - Member (v) Representative of Schechted Caste/Scheduled Trive & Other Backward Class arms and by the Chairman - Member | (14) | |

RECRUITMENT RULES FOR CLASSIPONTS OF FINANCE DEPARTMENT TUTICORIN PORT TRUST,

| Past | Number of Past | Classi- fication | Scale of Pay (Ra.) | Whether relection by meric or Selection cum- senfartive or Non- selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Robe 30 of the Central Civil Services (Peraice) Rules, 1972 | 1 | ications required for direct /cci uits | |
|---|-------------------|---|---|---|--|--|--|--|---|
| Accounts | 4 (2) | (3) Class I | 9100- | (5) Selection | 30 | (7) | Essential: | (S) | |
| Officer Grede [| | | 250- 15100 | by merit | | | Member of Institute of Charte and Works Accountmes of In Desirable: | curive cadre in the field of Fir ance, Aco | |
| Whether age and educations qualifications prescribed for direct regulats will apply in the case of promotion | harion; if any | by Director by Pr Deputat R, and p the posts | of nent, wheth it Recention or anion or lan/absorp ercentage of To be fille us methods | er grad tent mode by tio of | ės from wi | | don/-deput) dan absoryvion eputation /absorption to be | If a Departmental Promotion Committee crists what is als composition | Cocumstances in which Union Public Service Consultation to to be consulted in making recruitment. |
| (9) | 1 (10) | - | (11) | | | (12 | | (12) | 41.4 |
| Age: No Qualification No however, a Degree from a recognized University is essential. | 2 | By Direct - 33 1/3 By Prom 66 2/3 pe After 3, Decemb | rer, 2006 ct recruitm percentage milion ercentage 1st er, 2006 recruitm percentage | Ra-85 The ent 15100 Go Hx 80 Grade | 60-14600 wisting po will be a disting lon 69-14600 | with 3 years regular of Accounts On afesignated as Action Accounts Off | er Grade II in the scale of pay ulas service in the grade. — fiver in the scale of \$100- counts Officer Grade I and user in the scale of pay of sted as Accounts Officer | i) Charman — Charman ii) Deputy Continent - Mangler (iii) Head of Department in which the vacancy occurs — Membra (iv) Head of Department in charge of the Personage — Membra (v) Representative of Schedulari Control Schedul | |

RECRUT MENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT TUTICORIN PORT TRUST.

| Name of the Post | Number of Past | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- cum- seniority or Non- selection post | Age limit for direct re- cruits | Whether benefit of whited years of article is advassible under Rule St of the Central Civil Services (Persion) Enter, 1972 | Educational and other qualifications required for threat recents |
|-------------------------------|-------------------|---------------------|--------------------------|---|--|---|--|
| (1) | (2) | (3) | (4) | (5) | (0) | (2) | (8) |
| Senjor Accounts Officer | 2 | Class I | 10710- 300- 16750 | Selection by morit | 35 | 83 | Essential: (i) Member of Institute of Chartered Accountants of India Cat of Institute of Cost and Works Accountants of India. (ii) Five years experience in executive order in the field of France: Account main industrial/Commercial/Sirvernment Understal/Commercial/Sirvernment Understal/Sirvernment Understal/Commercial/Sirvernment Understal/Sirvernment Understal/Sirvernme |

THE GAZETTE OF INDIA - EXTRAURDINARY Whether age and educational department of qualifications of the processive to the processive of the processive of the processive to the processive of the processive to the pr In case of recruitment by postuctions deputation absorption grades from which promotions deputation (absorption to be made If a Departmental Promotion Committee exists what is its in which Union Public Service Commission is a recruirment, whether by Disser Recruitment or by Personation or by Depresentation or by Depresentation or by the posts of the posts of the posts of the filled April Roquing the conductived to making recruitment. by various to be filed by various methods (11) By pre-action, folling added by almorphoral department, folling both by if text reun alment. (1.9) promusen_ i) Cha main - Chairman (12)
Proportion form Assounts Officer Grade I/Cost
Accounts Officer in the reals of pay of 85 9100-15600 with greatisch (9) Agen Nu Qualifiertum No brovever, a Degree fram a 1177 ii) Deputy Chairman Meanha. System regular territors in the goate falling which Accounts
Officer Guide Vileat Accounts Officer in the scale of
Re 9 (10), 10) with \$2 years regular retrice in the grade and a
consisted legislar fervice of \$3 cars in the scales of pay of (iii) No. 4 of Department in charge of the Department in which the recugulaci Danversiny in essiphist. saturately recurs - Member Re 9100 15100 and Rs.8600-14600 in the respective discipline of Finance Department. (by) He all of Department in charge of the Personnel - Member Absolption/caputation will be of officers heiting the (v) Representative of Scheduled phen hader Accounts Officer up not of Accounts Officer Crade PCox Accounts Officer in the scale of pay of Cente/Scheduled Tribe & Other Backwood Class nominated by the crace recovereement where in the scale of payor.

J. 9190-15100 with 5 years regular service in the grade 1. a.

Major Part Frust. – The existing post of Departy Financial

Advisor and Chief Accounts Officer in the scale of

Rs. 10730-16750 will be redesignated as Seriou Accounts

Officer. Chairman - Mamber

RECOUTMENT RUNS FOR CLASS I POSTS OF FINANCE DEPARTMENT TOTICORD PORT TRUST.

| | | | | | | KIN FORT TEXAL. | | |
|--|---|--|--|--|--|--|---|---|
| Name of the Number Post of Post (1) Post (2) Use of Shirt or Shi | (1) (2) (2) (2) (3) (4) (4) (4) (4) (4) (4) (4) (4) (4) (4 | 189 Si | A hether election by meril of the meril of t | Age flamit for direct re- cross | Whether benefit of accept for a coded years of service is admissible under Rufe 59 of the Central Civil Services (Pension) Rules, 1972 (7) | Exsential: | ations required for direct vectuals (8) | nume of Cust |
| :''' | | | | | <u> </u> | (ii) Nine years experience in in go ladostrial/Commowdal/C | executive cadio in the field of Financia Covernment Undertakings | . Accounting: |
| synctour eye and color mosail c | n. by Tirrect or by Tirrect Departation and po- the po-525 | ent, wherhe Recedition equation or avalanting contagn of | ent grade out snude by io | s Grow wt | | tiani deputation absorptic u epitation Arbier phone to be | ha Departmental Frontetios Committee exists what is its compection | Circumstators in which Union Public Service Commission in to consulted in including precruitment. |
| [8] (10) | | (11) | į – | | <u>(1</u> | 2) | (13) | (14) |
| Anti-Na 2 Interference of English Control of English | Petitelek y deptaznoù | ៩០១៤, វិធាវិធារូ ១១៩១(អូវសេស) ០ (១០១០៩ ស្រ ០០០ស្រវិធានុ ស្រ | Access the of Rs failing Office Rs.10 | ents Offic 10750-10 g which f cr/ Scaler 750, 1679 thined (c) | ert Senier Accept 3/50 with 4 years Approp Francial Accounts Office 10 with 2 years a gular service of 9 | Financial Advisor and Chof- nus Officer in the scale of pay fregular service in the grade Advisor and Chirf Accounts to the scale of egular service in the grade and years in the scales of pay to in the respective discipline | i) Chairman - Chairman - Megalest (ii) Head of Degartment in charge of the Jepantariat is which the vacance occurs - Member (iv) Head of Department in charge | |

RECRUITMENT RULES FOR CLASS LYOSIS OF FITANCE DEPARTMENT TURNORIN PORT TELIST.

| 1. | Same of the | Neurobec | Class. | Soute Af |) | Age | Wastler | Educatiggul and other qualitations required to |
|------------|------------------------|-------------|-----------|-------------|------------|---------|-----------------|---|
| - 12 | 'out | of Past | Tiration. | 24y | selection | diam id | lo) Passed | |
| - 1 | | i | | (A 9.) | by accrit | lor . | added years of | |
| - i | | ; | | 1 | +JF | direct | sorvice is | • |
| | | ŀ | ļ | | Selection | 54 · | - adodsalbite | Y |
| ! | | ļ | | 1 | C. UZ | cruita | ' under Kulc 36 | · · |
| .1 | | | ļ. | 1 | semiority. | 1 | of the Contral | |
| Ť | | i | ŀ | 1 | or Name | | Civil Services |] |
| | | • | | | Actication | - | (Fension) | <u> </u> |
| - | | ļ —— | <u></u> | i | post | | Rulye, 1973 | } |
| - ↓- | (4 <u>)</u> \$115,0 | (2) | <u></u> | <u> (4)</u> | (5) | 1(6) | (7) | (8) |
| 25 | \$115pin | , | Classi | 176,0008 | Selection | 47 | No | Essential: |
| | eputy | | | 440 | by merst | i l | | - 111 |
| | ajer - | | | 10800 | - | | ĺ | (i) Mornher of Institute of Chartered Accountants of India DR of Institute of Cost |
| | eszaints ' | | | i 1 | | | · | and Works Accountable of India. |
| 1" | Day y | - 1 | | i 1 | | j | - 1 | (ii) I wolve years experience in executive cache in the field of Finance, |
| <i>)</i> • | ·4/. | | ·- — j | | L | | / ₋ | Accounting in an Industrial/Commercial/Government Undertakings. |
| | | | | | | | | a second Linear |



| the rhem age. In a dischallent in the properties of discert recruits will apply in the most of prophention. | bation, If any | Method of recruitment, whether by Direct Recruitment of by Frenchine or by Deputationalisation in and percentage of the posts To be Fired by various methods | In case of recomment by promotion deputation absorption grades from which promotion deputation absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Utilian Public Service Commission is to be sufficient in the control of t |
|--|------------------------|--|---|---|--|
| (9) | (10) | (11) | (12) | (13) | (14) |
| Age : No Qurification . Yes | Not apoli- cable | By absorption through composite method fading which by deputation from other Government urganisations and fading both by direct recruiment. | For absorption through composite method, officers holding the post of Sector Deputy Chief Accounts Officer or Deputy Chief Accounts Officer and Senior Deputy Chief Accounts Officer and the respective discipline of Finance Deputy Chief Accounts Officer in the respective discipline of Finance Deputy Chief Accounts Officer and Senior Deputy Chief Accounts Officer and Senior Deputy Chief Accounts Officer and senior Deputy Chief Accounts Officer and combined programment with 2 years regular service in the guide and combined regular service of 7 years in the scales of pay of Rs. 19750-16750 and Rs. 1990-18250 in the respective discipline of Finance Department in a Major Port Trust will be eligible. | i) Confirman - Confirman ii) Copury Chairman - Manuer (iii) Read of Department in which the vacancy occurs - Memoer (iv) Head of Department in which the Vacancy occurs - Memoer (iv) Head of Department in hange of the Personnel - Member | |
| | | | For deputation, officers holding the post of Senior Deputy Accounts Officer or helding post of Deputy Chief Accounts Officer in the respective discipline of Finance Department in the scale of pay of 33, 13000-18250 in Government/Seni Government/Public Sector Undertakings or Ainthornous Body with 3 years regillat service in the grade will be cilibible. The selection by ment for which the beach mark in overall grading in the Ainthol Confidencial Reputs will not be below "Very Gobo" | (v) Representative of School fed Caster School field Tribe A Citer Backward Class nominated by the Common - Member | |

RECRUITMENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT TUTICORIN PORT TRUST.

| Name of the 1 Post | Number a Past | Classi Gration (3) | (4) | Whether selection hy merit 91 Selection-com-selection your Annual (5) Selection | Sg= turit for direct re- ervits | Whether bewelk of added years of service is admissible onder Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications | required for direct recents | |
|--|-----------------------|--|--|---|--|---|---|--|---|
| Adviser and Chief Accounts Officer | | (Head of Depart ment) | | by merit | 43 | | (i) Member of Institute of Chartered and Works Accountants of India. (ii) Fifteen years experience in exec Accounting in an Industrial Comme | unverselse in the held of France | 1 |
| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | bation, if any | by Director by Properties in and perturbation to the posts | of ent, wheth f Recruitan emotion or on/absorpt reen age o Yo be fills is inched? | er which ent by iq f | | i/dépiration/abs | un/depuisition absorption grades is un erption to be made | If a bepartnential Promotion Committee extra what is its composition | Circumstances in which fluid Public Service Commission is t be consulted in making recruitment. |
| (9) | (10) | | (11) | | - | | (12) | (13) | 1 (14) |
| Age No Qual Teatern Yes | Not appl- cable | By absorption accuracy failing who construing | rion throug misthod | yest of holding h regular | Finaccia g post in a service i 100-2080 | rption through co d Adviser and Ch he scale of pay o the grade or Cfl) with 3 years reg | mposite method, of ears holding the ief Accumate Officer of Officers Fig. 17500-22300 with 2 years feers holding pests in scale of pay of alar service in the grade in the for Trust will be eligible. | (i) le ut Secretary (Ports) of die Phinatry at Shipping (Theirman (ii) Thailer ad bendy Chaims a of the Port — Member | |
| | | | | and Chi Clief A Account 16060-2 Sector U service I the bene | For deput of Accounts convers Officer 0800 and Indertakin i the grad h mark in | its Officer or officer and the po- in the Finance De above in Govern igs of Autonomous te will be eligible | Ming the point of Senior Deputy work financial Advisor and Chief portion of Property of Financial Advisor and Chief partition in the state of 1939 of Remoul/Seni Government/Public is Body with 1 years regular. The selection by merit for which in the Annual Confidential Reports | Chairman we as. Chairman we as. Easumg 11 to experience in the field to be nonmastre by the Maintay of Shipping (iv) Representative of Scheduled Caste/Scheduled Trubes/Other Buckward Classes combated by Ministry of Shipping. | |

THE GAZETTE OF INDIA "EXTRAORDINARY [PAR: II—Sec RECREITMENT BULES FOR CLASS LPOSTS OF ELECTRONIC DATA PROCESSING WING OF TUTICORIN FORT TRUST

| Name of the Past | Samber of Post | Classi- | Scale of Pay Ra.) | Whether selection by merit or Selection- cum seniority or Non- selection post | Age timit for direct re cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educations and other a | qualilical) on a required for direct recr | nits. |
|--|----------------|-----------------------|--|--|---|--|--|--|--|
| (1) | (2) | (9) | (4) | (5) | (6) | No. | Essential: | (8) | |
| Assistant Priestra of Priestra of Priestra of Priestra of Priestra of | | Class | 9190- 250- 18100 | Selection by ment | | | Degree in Computer dag University/hastitutie n Of Cegree in Markot's risinis in Computer Application University/hastitution Of Degree in Engineering w Science Informatica Tec <u>Perirable</u> : () Fost Graduate Degree Fost Graduate Degree in Information System or N Business Administration Information Systems or I | as/Operatinal Research/Economics with Computer Science/Information Technic & with Post Graduate Diploma in Compute honology from a recognized University/I and Matha/Statistics/Operational Resear computer Science or Computer Engine (IS or Information Technology or Comp (PG Degree/Diploma) with specializat MIS or Information Technology and all MIS or Information Technology and all | Post Graduate Diplom logy from a recognized of Application/Computer institution of Economics or ening or Systems or upter application or ion in Systems or end subjects from a |
| Whether ag educational qual-fication poemials of direct receivables will apply to take of pro- | ns fire | wied of abstruct, any | whether by Rectations Promotion Department and percent pass To be | at or by or by or bsorpflog, dage of the of filed by | absorp | | y promotion/depetation which pregotion/ | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment |
| ro | | (10) | L pro St* P | (11) | Promo | tion from Data Pro | (2) cessing Officer in the | (13) | (14) |

RECRETIMENT RULES FOR CLASS I PUSES OF ELECTRONIC DATA PROCESSING WING OF THEOCORIN PORT TRUST

| Name of the Post | Number of Past | Classi | Scale of Pay 1 Rs.) | Whether selection by merit or Selection rum- seniority or Non- selection pest | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Chall Services (Pensian) Rules, 1972 | Educational and other qualifications required for direct recruits |
|---|-------------------|--------|---------------------------|--|--|--|---|
| (4) | (2) | (3) | (4) | (1) | (0) | (2) | (4) |
| Depury Depury (Flections Date Processing) | | Class | 10750- 100 16719 | Selection Ly merit | 15 | No | Estential. Degree in Computer Engineering/Computer Sciences from a recognized University/Institution OR Degree in Matha/Statistics/Operational Research/Economics with First Graduate Diplannan in Computer Application/Computer Science/Information Technology from a recognized University/Institution OR Degree in Engineering with Post Graduate Diplanna in Computer Application/Computer Science/Information Technology from a recognized University/Institution. (ii) Five years experience in Fingramming/Electronic Data Processing/System Design and Analysis and related fields. Post Graduate Degree in Matha/Statistics/Operational Research/Loonemies or Tost Graduate Degree in matha/Statistics/Operational Research/Loonemies or Information System or MIS or Information Technology or Computer application or Business Administration (PG Degrees/Diplanna) with specialization in Systems or Information Systems or MIS or Information Technology or Computer application or recognized University/Institution. |

| [भाग II — खण्ड 3(i)] |
|------------------------|
|------------------------|

भारत का राजपत्र : असाधारण

| Whether sge and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts To be fixed by various methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation/absorption to be made | Ha Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment. |
|---|-----------------------------------|--|---|---|--|
| (9) | -(10) | (1) | (12) | (13) | (14) |
| Age: No Qualification : Yes | 7 | By Premotica failing which by absorption/deputation, failing both by direct recruitment | Promotion from Assistant Director (Electronic Data Processing) in the Scale of Pay Rs 9100-15100 with 5 years regular service in the garde failing which, Assistant Director (Electronic Data Processing) in the scale of pay of Rs. 9100- 15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scales of pay of Rs. 9100-15100 and Rs. 8600-14600 in the respect discipline of Electronic Data Processing Wing Absorption/deputation will be of office;s holding the post of Deputy Director (Electronic Data Processing) or Assistant Director (Electronic Data Processing) Assistant Director (Research) and Deputy Director (Electronic Data Processing) in the scale of pay of Rs. 9100-15100 with five years regular service in the grade in Electronic Data Processing Wing (P&R Division in a Major Port Trust. | (.) Chairman - Chairman - Member (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the varancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheeled (v) Representative of Scheeled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman | |

RECRUITMENT ROLES FOR CLASS I POSTS OF ELECTRONIC DATA PROCESSING WING OF TUTICORIN PORT TRUST

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- cosn- seniority or Non- selection post | ige limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other | qualifications required for enect x | ees Lits |
|---|-------------------|---------------------|---|--|--|--|--|--|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | (8) | |
| Senior Deputy Director (Electronic Deta Processing) | | Class] | 13000- 350- 18250 | Selection by men | 4: | No | University/Institution O Degree in Math of Statest in Computer Application University/Institution O Degree in Engineering v Science/Information Tes (ii) Nine years experience and Analysis and related Desirables Post Graduate Degree in Fost Graduate Degree in Information System or M Business Administration | as/Operatinal Research/Economics of AComputer Science/Information Teel Re- with Pest Graduate Diploma in Compu- chnology from a reengnized University in Programming/Electronic Date Pri- fields Matha/Statistics/Operational Research computer Science or Computer Engity (IS or Information Technology or Cer- (PG Degree/Diploma) with specialisms MS or Information Technology and a | with Post Graduate Daploms and ogy from a recognized ofter Application/Computer y/firstitution occasional/System Design by/Economics or receiving or Systems or mputer application or sation in Systems or sation in Systems or |
| Whether age educational qualifications prescribed for direct recruits | pro (far | pation, w | Method of re whether by I decruitment fromotion of deputation/s | Direct or by r by | absorpt | of recruitment by ion grades from w ion /absorption to | | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts To be filled by various methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstatees in which Union Public Service Commission is to be consulted in making recruitment. |
|---|-----------------------------------|---|---|---|--|
| (9) | (10) | (11) | (12) | (13) | (14) |
| Age: No Qualification: Yes | 2 | By Promotion failing which by which by sometime by direct failing both by direct recruitment. | Promotion from Deputy Director (Flectronia Data Processing) in the Scale of Pay, Rs. 10750-16750 with 4 years regular service in the grade failing which, Deputy Director (Electronic Data Processing) in the scale of pay of Rs. 10750- 16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay of Rs. 10750-16750 and Rs. 9100-15100 in the respect discipline of Electronic Data Processing Wing. Absorption/depotation will be of officers holding the post of Senior Deputy Director (Electronic Data Processing) or Deputy Director (Research) and Senior Deputy Director (Electronic Data Processing) in the scale of pay of Rs. 10750- 16750 with four years regular service in the grade in Electronic Data Processing Wing/P&R Division in a Major Port Trust. | (i) Chairman Chairman Member (ii) Head of Department in thinge of the Department in which the vacancy occurs — Member (iv) Head of Department in which the vacancy occurs — Member (iv) Head of Department in charge of the Personnel — Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Egokward Classes non-mated by the Chairman | |

THE CAZITIE OF INDIA EXTRAORDINARY [PATH—Sign 30] RECRUPTIMENT BRILES FOR CLASS I PONTS OF ELECTRONIC DATA PROCESSING WING OF TURCORN PORT TRUST

| Nafov et the Name Post til Pa | | | Whether selection by merit ar Selection- cum- seniority or Non selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rele 30 of the Courtal Cwil Services (Pension) Reles, 1972 | Educational and other | g-ulifications required for sirest secr | uite. |
|--|----------------------------------|--|--|---|---|--|--|--|
| (I) C Assissant I Director (Researed) | Class | | (5) Selection by mont | (6) | No. | Haivers ty/Institution, <u>Desirables</u> (a) Two years executives so in conducting field on (ii) Knewledge of Comp [iii] Post Graduate Degre | (8) Similation of Mathematics from a recognization of Mathematics from a recognization and reverse investigation etc. uter operations configuration of the mathematical from a recognized University of Statistics of a final subjects from a recognized University of Statistics of a final subjects from a recognized University of Statistics of a final subjects from a recognized University of Statistics of the S | I interpretation of data or Mathematics or |
| Whateer are and objectional qualifications and presented for direct or male will apply in the case of promotion | Period of probation, 11202 | Method of re- whether by I Recruit ment Promotion of Departments and purvate parts To be various rett | Ofrect for By or by absorption, age of the Shed by | absorpt | of eccuritment by ion grades from w ion (absorption to | | of a Departmental Promotion Committee exists what is its composition | Circurostances in which Boion Public Service Commission is to be consulted in making year eliment |
| (C) Sge - Mi Qual chromen - Yes | (10) | I tate of the Strage By Proceedings By Proceedings By Proceedings Afrond Proceedings By Proceedings By Proceedings By Procedures | ij satujer, reducat - atage n - 66 27) versler, tan rast | pay of R ni Pann regular: Statistic Re 9100 | a. 6170-41979 in the ling and Research E sorrice in the grade of Research Offices | mplayees in the scrie of we respective discipline tivision with five years - The existing post of | (i) Chairman (Chisrman (ii) Deputy Chairman – Member (iii) Head of Deputment in charge of the Deputment in which the second possess – Member (iv) Head of Deputment in charge (iii) he Personnel – Member (ii) Representative of Scheduled Obsess's headed Tebes and Other Howward Gessey reprinting by the Chairman | (14) |
| Negate 0. For Nin Fast 9FP | ober Class | f tërnb of | | Age limit for direct re- courts | Whether tenents of added years of service in a James ble under Rule 39 of the Central Coil Services (Pension) Rules, 1972 | | PARIMENT IN TUTICORIN PORT | |
| Assumed Discourse Discours | 21 19 | | (5) Selection Up arent | 30 | No. | Desirable. Two years experience i | [8] Six il Engineering from a recognized 15 in exerctive cades in Planning/Construct farare structures in an Industrial Comm | on/Design/Maintenance |
| Whether upe and odreations! squablications prewrited for direct that old out! pply in the case of providen | Period of probation A stay | Ide that of a whether by Extrastmen Promotions Department and present pasts To be values, and | Direct to the by the by the by the by the by the by | absorp | of recruitment by tion grades from them to | promotion deputation | If a Departmental Promotion Committee est is what is its extaposition | Citemestances in which Union Public Service Commission is to be consulted in analyting persurbness |
| ige No Cerno scalare Su, normal cell Sugarcang Loan Anna scalare Languages Januarian Januarian Januarian Januarian | (10) | | the combiner of the combiner o | svale of | | 2) Engineer (Civil) in the SSID will 3 years regular | (13) (i) Chairman - Chairman (ii) Departy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Friber and Other Backward Classes monitorated by the | (14) |

| 1,000 | LIJ -rappa | 101 | | | | | · - भारत का यह | तपत्र : असाधारण | | 81 |
|---|---------------|-------------------------|---|--|--|--|--|--|---|--|
| arrest | | B | FCR | JITMEN | FRULES F | ORCLAS | STPOSTS OF CT | VIL ENGINE ERING I | EPARIMENT IN TUTICORIN POR | TTRUST |
| Ne are of the Post | of Post | ficu | tion | cale of Pay (Rs.) | whether selection by merit or S-lection-cura-niority or Non-plection post' | Rain Ilmit for direct re- evates | Whether henefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | | ryunklications requised for direct re | cruit |
| (l) Executive Engineer (Civil) | 6 | Class | | (4) 10750- 300- 16750 | (5) Ne section by merii | 55 | (7) No | - Escential; Degree or equivalent in - Desirable: | (है) Civil Engineering from a recognized U | nicersity head when |
| | T | | | ± . | | 5 | | Five years experience in preferably of Port and N Undertaking. | t executive cadre in Plannia additionare Arrive structures in an Industria/Commi | ion/Design/Maintenau ercin/Makemanen |
| Whether age is ducational justifications from the construction of | , pro if a | iod of barios, ny | Rec Pro Pro Rep and post | ither by l ruifment motion o mation b | or by thy bacoption, good the Ciechby | absorpti | of recruitment by on grades from w on /absorption to | | If a Lepartmental Priminion Committee exists what is its composition | Chromotanees in which Union Publi Service Commission is to be consulted in making re-ruitmen |
| 25 : No | - | 10) | | (1) |), | | (1,2) | | (13) | (14) |
| us infection: o, however a iploma in Civi ng incerting fro recognized niversible stringing incerting stringing incerting stringing incerting stringing in securation. | | 6 | tehic absor factor | rænglion h bý ption/der ption/der ide jeni | uration, daret | Engineer (11100 with failing white teal regular ser service of 15100 and discipline At holding po | h 3 years regular s- nich Assistant Exce- ent pay of R. 9100 reice in the grade s- 8 years in the scale I.R. 8600-14600 in of Tivil Englacetic bet of Executive En- experience as menti- | of pay of rks 9100- ervice in the grade utive Engancer (Civil) 0-15106 with 2 years nd a combined regular es of pay of Rs 9160- the respective | (i) Chairman Chairman Member (ii) Deputy Chairman Member (iii) Head of Deputyment in chape of the Deputyment in which the vacuacy occurst. Member (iv) Head of Deputyment in the pe- of the fersonnel – Member (v) Representative of Schedaks. Castesycheduled Trues and Other Backward Classes manufaced by the Chairman | |

| | - No | S. B. Charles and C. C. Carrier and C. | The later was a second of the later when the later was a second or the later w |
|--------------------------|---------------------------|---|--|
| DECRIPTMENT RULES FOR CU | ASS T POSTS OF CIVIL ENGI | INFERING REPARTMENT IN THE | HOOREY PORT TREST |

| Name of the Post | Number of Post | Clasti- fication | Scale of Pay' (Rs) | Wighter soliction by merit or Soliction- cum- seniority or Non- selection post | Age limit for dicect re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Croll Services (Pension) Ruics, 1972 | And the second s | qualifications required for three re- | eruits |
|--|-------------------|--|---|---|---|--|--|--|--|
| - (1) Superaten I | 1 (2) | (0) Class 1 | 13060 | (5) Selection | (40) | No. (7) | Essential: | | |
| iog Enginee: (Civil) | | | 396 48250 | ty ment | | | Restrable: Nine years experience in | Civil Engineering Kom a recognited U executive entre in Planning/Construct arine structures in an Industrial Comm | ictyTlesign/Maintenance |
| Whether age's eilucational qualifications prescribed for direct recruits will apply in the case of proinot | prob is in | ation, wi y Pr De na po | iether by I desitment omotion o | or by r by ibsorption, ige of the illed by | absorpti | | promotion/ deputation blich promotion/ be made | Ha Departmental Promotion Committee exists which is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment. |
| (9) | (1 | | (1) | | 7-4 | (12 | | (13) | (14) |
| Age. No. Qual Scation. No. Lowever a Diploma in Civi Engineering from a recognized Institution is essential. | 2 | By Acti ests | promotion ich 5y caption/de ling bach to ruitment | putation, | in the sca regularist Engineer 16/50 w. a combin of pay of respective Departme A holding p the feeder | the of pay of Rs. 10 cryice in the grade (Civi) in the reals the 2 years to dark the grade of regular service. Rs. 10750-14750 a chisripline of Civia the service of Superiment on of Superiment on of Superiment. | exactive finishees (Civil) 750-16750 with 4 years falling which executive of pay of Rs. b/750-service in the grade and of 9 years in the bracks and Rs. 9100-15100 in the il Engineering ion will be of officersting Fagineer (Civil) or more as mentioned desire | (c) Chairman - Chairman - Meriber (iii) Dept of Chairman - Meriber (iii) Head of Department in charge of the Department in which the vacancy acture - Member (iv) Head of Department in things of the Personne Member (v) Representative of Noberland Castes/Scheduled Tribes and Other Buckward Classes no outsided by the Chairman | |

BUCGGILLAREN BUITZE EON GEVEST EDEORIS UN COMBINANTAN BUCGGILLAREN BUTTE COMBINERA EN BUT

| Post of | | Class) G.:Pion | (a) | Whether selection by escrit or Selection rum semarity or Non- selection past | Age funit for direct .ce eruits | Whether beactive of added years of service is admissible under Rule 30 of the Centeal Civil Stryices (Pragina) Rules, 1972 (7) | Educational and other qualification | s required for direct recrui | u , |
|--|-------------------------------|----------------------|--|---|--|--|--|--|---|
| (t) Deprits Chief Engrane (Civil) | | Clase I | 16930- 463- 20800 | Selection by men: | 42 | No. | Essential: Degree or equivalent in Ci + Unguece Describle: Twelve your experience in exacutive Maintenance preferably of Port and N Industrial/Commercia/Commercial | ring from a recognized Univ active in planning/Construct derive attactures in an | |
| Whether age sac educational quadifications prescribed for direct rectuds will apply to the Case of promotion | pro- batio -ny | enal by | lething of croptocent, a y Direct Fore r by Proposit eputations of and precent posts To 1 y various no | whether ruitment ion or hy bsorpita dage of be filled | | | omerion/ deputation absorption n/ deputation absorption to be | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Fubite Service Commission is to be consulted in making reconstances. |
| Age har One are a | (II) Jos Jysik Cabis | B C for the C to far | Will Palsopher on with on other othe | through thord by in other and advect | the port of Superinten respective respective pay of Rs. a Major Po Chief Englisterin and a comb Rs. 10750. Chaif Englisterin Pro Engineer (Engineer Chemital Political | Deputy Chief Eng ding Engineer and dinge Engineer and discipline of Civil II 3000-18250, which is the good of the English of the English of English is the good of the English of English o | — (18) If Composite method, Officers holding men; { Civil) or the post of Deputy Chief Engineer (Civil) in the Engineering Lepartment in the reale of 3 years regular service in the grade in toroling. Engineer (Civil) and Deputy respective discipline of God. 2 years regular service in the grade in toroling. Engineer (Civil) and Deputy respective discipline of God. 2 years regular service in the grade in the 12 years regular service in the grade in e17 years in the respective discipline of Civil and Angior Port. Instruct with the eligible ers' loiding that post of Deputy Chief clothing post of Superintending ingener (Civil) in the respective in Department in the scale of pay of Rs. in gradiar service in the grade in ingra-Maronomens hedies with the which the beach mark in eventil zero of Departs will not be bellen. "Very Very." | (13) (i) Claiman - Chainan - Chainan - Chainan - Chainan - Chine - Chainan - | (14) |

| | (1) (1) (2) | Classics Class I Class I Illered Depar | (49)- | Whether selection by mevit or Selection- cum- scalarity or Non selection (S) Selection by mevit | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Peurine) (Eglet), 1922 (7) | Farmilats Degree or equivalent in Civil Engine | (4) | |
|---|--------------------|--|--|--|---|---|---|---|--|
| | | on at | 12,340 | | | | Describite: Fiding years experience in executive Maintenance pretenably of Port and N Gyventretal Undertaking. | | |
| Whether agree educational qualifications prescribed for direct recenits will apply in the case of promotions of promotions. | pro hate any | ina iF i | Method of recouldment, to be Direct Recourt Permote Deputation of a, and percent the pasts To I | whether ruitment ion or by isorptio lage of ic filled | | | omedicar deputation absorption on/ deputation/ebsteption to be | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Unio a Public Service Conscission is to be consulted in making convincat. |
| (9) | 1 | 10) | (11) | rubus | | | (12) | (13) | (24) |
| Age No Qualification Yes | See Lead | k | Ey alkarı ikon Manye sile me Guring when I teputakan, Mi Mi ect ir nu | shod ov for a horh standar | For absorption through Composite method, Officers hilding the period Chief Enginetic or officers helding post in the scale of pay of 8t. (2500-2730 with 2 years regular service in the grade or officers helding proof in the scale of pay of 8t. (2500-2730 with 2 years regular service in the grade in the Civil Engineering Department in a Major Fort Trust will be eligible. For Department in a Major Fort Trust will be eligible for Other Engineer in the post of Chief Engineer in the Civil Engineer in the post of Chief Engineer in the Civil Engineer in the post of Chief Engineer in the Civil Engineer in the case of pay of 8th 16000-29000 above with third years regult's service in the grade in Government/Public Undertakings/Autonomous bodies will be eligible. The selection is by merit for which the bench in a kier overall grading in the Annual Contralential Reports with 1st be below Very Good? | | | (i) Joint Secretary (Ports) of the Manisory of Shipping —Chairman Espansion (ii) Chairman (iii) Chairman Deputy Chairman of the Port-Member (iii) Any other Port-Member (iii) Any other Port-Member (iii) Any other Port-Member (iii) Member (iii) Member (iiii) Member (iiii) Representative of Shipping —Member (iii) Representative of Shipping —Schoduled Tribes' and Other Backward Chasses nominated by the Ministry of Shipping —Sember (iii) Representative of Shipping —Sember (iiii) Representative of Shipping —Sember (iiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiii | |





REARDIEMENT RULES FOX CLASSIFICATE OF ANIGAD ENGINEERING DEPARTMENT IN THE FIGURE TRUST

| Name of the Post | of Post | (Class)- fleation | Scale of Ray (Ra) | Whether selection by merit or Selection- com- sendority or Non- volvetion nost | Age limit for direct re- cents | Whether benefit of added years of service is admissible under Rule 30 of the Cratral Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|---|---------|----------------------|-------------------------|---|---|--|---|
| (1) | (2) | (3) | (4) | (2) | (6) | (7) | (8) |
| Assistant Executive Ingineer Mechanics() | 14 | Class I | 9100- 250- 15100 | Select on by ment | 10 | .50 | Essential: Degree or equivalent in Machenical Engineering from a mongrized University / Institution. Desirable: Two years experience in relevant discipling in executive cades in an industrial / |

| Whether age and educations] qualifications prescribed for direct recruits will apply in the case of premotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and perchaloge of the posts To be filled by various methods | In case at recruitment by promotion' deputation absorption grades from which promotion! deputation (absorption to be made) | If a Dipartment if Promotion Committee exists what is its composition | Circumstances in which Union Pathlic Service Commission is to be consulted an imaking recruitment |
|---|-----------------------------------|---|--|---|---|
| (9) Age: No | (10) | Upto 31" Desamber. | Promotion from Assistant Engineer (Mechanical) | (12) (i) Chairman - Chairman | (14) |
| Qualification No, Innecest a Diplome au relevant discipline from a recognized Oniversity' Institution is extensial | | 2006 By Direct recontinued 33.1/3 Percentage By Promotion = 86.2/2 Percentage After 31° Discember, 2006 By Direct menultures 66.2/3 Percentage By promotion = 33.1/3 Percentage | the scale of pay of Rs. 2600-14600 with 1 years regular service in the grade. | (i) Deputy Chairman — Member (iii) Head of Department in charge of the Department in which the vacturey occurs — Member (iv) Head of Department in charge of the Personnel — Member (v) Representative of Scheduled Caster/Scheduled Tribes and Other Backward Charges nominated by the Chairman | |

RECRUITMENT RULES FOR CLASS I POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIA PORT TRUST

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by mean ar Selection com- seniority or Non selection post | Age limit for direct re cruits | Whether benefit of added years of service is fadmissible under Rule 50 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|---------------------------------------|-------------------|---------------------|--------------------------|--|---|---|---|
| (d) | (1) | (8) | (4) | (5) | (6) | (7) | (8) |
| Executive Engineer (Modifinion) | 3. | Class 1 | 10750- 306- 16753 | Selection by medi | 30 | No | Executat: Proposition of equivalent in Mechanical Engineering from 1 recognized University / Institution Deskrable: |
| | | | | | | | Five years, as perfonce in relevant describing in the cutive codes in its Indestrict Commercial Recomment to destaking. |

| Whether age and educational qualifications prescribed for direct recruits will apply in the, case of promotion | Period of probation, if any | Method of recruitment whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts To be filled by various methods | In case of recruitment by promotion, deputation absorption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotion Committee calls what is its composition | Circumstances in which Union Purific Service Commission is to be consulted in making recontinuent. |
|---|-----------------------------------|---|---|---|--|
| (9) Age: No. Qualification: No. however a Diplome in Beginnering in the relevant discipline Brun a recognized University Institution in dissential. | (10) | (11) By promotion failing which by: Seb dayston-deputation, Failing, both by direct informationent | Promotion from Assistant Poetative Engineer (Mechanical) in the scale of pay of Rep. 00-11700 with 5 years agguite service in the grade failing which Assistant Executive Engineer (Mechanical) in the goale of pay of Rep 100, 15100 with 2 years regular service in the grade and a continent regular service of 8 years in the acale of pay of Rep 8600, 14500 in the respective drampline of Mechanical and Electrical Engineering Department Absorption/deputation will be of officers holding post of Executive Engineer (Mechanical) in inspective discipline or feeder yout with 5 year regular servicient the grade in a Major Port Triat. | (43) (4) Charman - Charman (4) Deputy Charman - Monther (7) Hend of Department in sharp of the Department in which the vacanay occurs - Member (v) Head of Department in charps of the Personnel Member (v) Representative of Softechnish Castes/Scheduled Trives and Ciber Backward Chases nomineted by the Chairman | (14) |

| Name of the Post | Nember of Pen | Casa- fice*ion | State of Pay (Rs.) | Whether selection by merit or Selection- rum- sensority or Non- selection | Age limit for direct re- cruits | Whether henefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pention) | k.locational and other qualifications required for direct recruits |
|--------------------------------------|------------------|-------------------|--------------------------------|---|--|---|--|
| (1) Depriy Matema's Manager | (2) | 15 Chal | (4) 10750- 300- 16720 | post (S) Selection by ment | 15 | Truist, 1972 (7) No | Essential: (i) Degree or equivalent in Mechanical/Electrical Engineering from a magnized University / Institution (ii) Progrees experience in Executive Codes in the filed of Materials Management/Mechanical Engineering/ Electrical Engineering in an Industrial/ commercial / Government Undertaking. |

| Whether openud educational qualifications preserved for direct cereus will apply in the care of procession | Period of probation, crany | Method of recruitment, whether by Direct Recruitment or by Promotion or by Usputation/absorption, and percentage of the post. To be filled by various methods | In case of recruitment by promotion/departation absorption grades from which promotion/ depotation/absorption to be made | If a Departmental Proposition Committee costs what it its composition | Circumstances in which Union Public Service Communication is to be communicating and the making recruitment. |
|---|----------------------------------|--|---|---|--|
| (9) | 110. | (11) | (12) | (13) | (14) |
| Age for don No however a Dodonta in retward double entering a recognized to a | | By promotion facing which by about middle putation, fading both by direct constraint. The field of the incument who is working as Departy Materials Manager will out immonely be retained in the praine of Assistantian authorities and expansive Engineer (Mechanical) in Me. varied and Electrical Engineering Department. | Promotion from Assistant Executive Engineer (Mechanical/electrical) in the scale of pay of Re-9100-15100 with 5 years regular service in the grade failing which Assistant Executive Engineer (Mechanical/electrical) in the scale of pay of Re-9100-15100 with 2 years regular service in Years reduced and a combined regular service of 8 years 12 the scale of pay of Re-9100-15100 and Re-8600-14600 in the respective discipline of Materials Management Divisions/Mechanical and Electrical Engineering, Department OR Diploma Engineering in the scale of pay of Re-8600-14600 with 8 years regular service in the grade where the pay scale of Ex-9100-15100 does not exist in that discipline. Absorption depotation will be of officers fielding post of Perpary Materials Manager or hedder your with 5 years regular service in the grade in a Major Port Tryst. | (i) Charman - Chahman (ii) Deputy Chainnan - Momber (iii) Deputy Chainnan - Momber (iii) Head of Department in charge of the Dejartment in which the vacancy occurs - Member (iv) Head of Department in wharge of the Personnel - Member (iv) Representative of Scheduled Castes/Schoduled Tribes and Other Bath ward Classes nominated by the Chainman | |

RECOURTMENT BUILDS FOR CLASSI POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

| | Number of Pest | ₹¹bissi ficatio n | Scale of Pat i Ray | Whether selection by meni- or Selection com- seniarity or Non- selection post | Innet Jos dorect re- cruits | Whether henefit of added years of service is admissible under Rule 10 of the Central Cavil Services (Pension) Rules, 1972 | Educational and of | ber qualifications required for direct | trecruits |
|---|--------------------|---|---|--|---|--|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | 10: | | 661 | |
| euperic ombig Engineer (Mechanicut) | 2 | Ches I | :3600- 350- 18250 | Selection by merit | | No | lastitution. | ies & Communication Engineering fro see-in relevant discipline in executive co | E |
| Whether age and colorations! qualifications preserred for direct escrutes will apply in the case of premotion | probatio if any | n, Whett Press Press Depart and p | of of recre our by Dire often or by tation/absor- er centage To be filles as method | ect by orption, of the d by | sharption | ecruitment by pro grades from which obsorption to be | | If a Departmental Promotion Committee exists what is its composition | Circumstances is which Union Public Service Commission is to be consulted in making recentings. |
| (9) | (10) | 1 | (11) | | | (12) | | (13) | (14) |
| figer Not Charlest and Not, however, a Diplome in Lin, meeting in the fellowing to recognized Justician and Justician and Justician and Linear | | which at sorp failing | emotion fail thy blion/depail both by di h resi | ation, | (Mechanical Rs 19730-16 grade failing (Mechanical (Mechanical grade and are the scale of ; 15100 in the and Electrical Abst holding post (Mechanical | which Executive I /Liectrical) in the s 750 with 2 years n | rate of pay of egular service in the fregimen service in the fregimen service, in the article of 9 years in 1750 and Es. 9 106 ne of Meshanical artiment will be of office is biggineer. | (i) Chairman - Cheirman (ii) Deputy Chairman - Member (iii) Eland of Department in charge of the Department in which the vacency occurs - Member (iv) Head of Department in charge of the Personnel - Member (iv) Representative of Scheduled Castes/Such duido Tribes and Other Back ward Classes perminated by the Chos man | |

| | Number of Post | Chist- Chisten | Reale of Pay (Re.) | Whether selection by merit or Selection— cara- seniority or Non- selection post | Age timit for direct re- coults | Whether benefit of added years of service is admissible under Ruis 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for tivest recruits |
|---|-------------------|-------------------|--------------------------|--|--|--|--|
| (4) | (2) | #39 | (4) | (\$). | (6) | : (7) | (9) |
| Deputy Chief. Mechanical Engineer | ſ | Gláss I | 16000- 400- 2080- | Selection by merit | 49. | No | Esquerials A Degree or equivalent in Mechanist/Electrical/Thatron as & Communication Regimeering from a recognized University / Institution Destrables Twelve years experience in relevant dissipling in executive cades in an industrial / Communical/Government Undertaking |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of pro- basion, if any | Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts To be filled by various methods | Ia case of recruitment by promotion/deposation absorption grades from which promotion/deposation/absorption to be made | If a Departmental Promotion Committee exists what is 28 composition | Circumstances in which United Public Service Cumulsalan is to be completed in making recognitional. |
|---|--|---|--|---|---|
| (9) | (10) | (11) | (12) | (15) | (14) |
| Ag: No Qindification Y≥s | Not appli- cable | | in the respective discipline in a Major Port Tries or Superintending Engineer and officers in the respective discipline of Mechanical and Electrical Phigmeering Department with a pint by ears region as every first in the grade and a combined region service of 7 years in the scale of pay of Rs. 1970–19750 and Rs. 1900–19750 in the expective discipline in a Major Port Triestwill be eligible. For deputation, officers holding the post of Deputy Chief Mechanical Engineer or officers holding the post of Superintending Engineer and officers in the respective discipline of Mechanical and Electrical Engineering Departments in the scale of pay of Rs. 1900–1982.0 with the eye or superintending in the grade in the respective discipline in Government/Public Undertakings/Autonomous bedies etc., will be eligible. | (a) Channos (Channos | |

| Clame of the Peac | Number of Post | Classi- Reation | Scale of Poer (472) | A setter selection by mesit or Selection-cree. sequently or classes selection selection selection selection selection part | Age lize it for direct re- crue's | Whether bracfit of added years of service is admissible under Rule 33 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|---|-------------------------------------|-----------------------------------|--|---|--|--|--|
| (1) Chief Meckan ford Engineer | (8) | Gissal Glead of Department) | 450- 23*10 | (5) Selection by and | 42 | No. | (3) Degree of equivalent in Medibnich/Pierchal/Fertha |
| Whether age and educational qualifications prescribed for direct recreits | Period of pre- bation, any | recruit by Dire or by P | of ment, when set Res ruit yomotion o tion/absor | ther from ment or, by | | | it a Departmental promotion or adea of the Departmental promotion Commutes exists what is its composition to be made or the consulted or the consulted or the consulted in the consulted in the consulted in the consulted in |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion. | Period of pro- bation, if any | Method of recruitment, whether- by Direct Res raitment or by Promotion or by Deputation absorption, and percentage of the posts To be filled by various methods | In case of recruitment by premetion depotation absorption grades from which promotion/depotation /absorption is be made | -If a Department of Promotion Committee exists what is its composition | Cir comstances in which Union Public Service Commission is to be consulted in making recentiment. |
|--|--|--|--|---|---|
| (0) | (16) | ((1) | (12) | (13) | (14) |
| Age: Ne Qualification Yes | Not appli- cable | By absorption through Composite methols failing which by departation failing both by direct recruitment. | For absorption through Composite method, Officers holding the post of Chief Mechanical Engineer or officers holding post in the scale of Rs 1500-22200 with 2 years regular service in the gade of officers holding post in the scale of Rs.16 (00 2050) with 1 years regular service in the grade of officers holding post in the scale of Rs.16 (00 2050) with 1 years regular service in the special on the Mechanical and Electional Engineering Department and Marine Department (applicable to categories of Marine Engineers only) in a Major Port Trust will be sligible. For deputation, officers holding Chief Mechanical Engineer or officers bolding post of Department Processing Department in the scale of poy of Rs.16069-2060 and above with three years traping service in the gade in GovernmentPublic Undertakings / Autonomous bodies ste, will be eligible. | (i) Joint Seasons, (Poors) of the Min Phys II. Stagman Chairman (ii) Chairman (iii) Chairman (iii) Observed Port (iii) Any other Port Chairman of an officer basing well-caper used in the field to be monument by the Minstery of Shapping Member. | |

| THE CARESTEE OF ECONA EXTRAORISMONE | Tricks at com- 255 |
|--|--|
| The selection is by meni (or which the beach mark in overall grating in the Annual Centules tial Reports will not be below 'Very Good' | (iv) Representative of Scheduled Castes/Subcoloid Tribos and Other Backward Classes pominated by the |
| F | Ministry of Shipping - Member |

ELCRUITMENT BULLS FOR CLASS UPOSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

| Same of the Past | Number of Post | Classi- ficultien | Scale of Fac (Teag | Whether selection by merit or Selection cum semiority or Non-selection past | Age famile for direct re- eruits | Whether benefit of added years of service is intrainable under Role 30 of the Central Civil Services (Peason) Rufes, 1972 | Entrational and other | qualifications required for direct t | recruits |
|--|----------------|----------------------|--------------------------|---|---|--|-----------------------|--|----------|
| (1) | (2) | (3) | (4) | 151 | (6) | (7) | | (8) | - 14 |
| Assinta secutive injineer Pleetrical) | 4 | Class1 | 9473 238 15100 | Nelection by rist (| 36 | No | Describle: | u islevant discipline in executive cas | |

| Whether age and educational presented for direct receivable for well apply in the case of prometter. | Period of problems, it say | Method of recomments whether by Direct Ferrantian ratio by Premotion or ay Departational corpitan- and percentage of the pasts. In he fill, at he- various methods. | In case of accomment by promotion depotation about ption grades from which promotion/ depired from absorption to be made | If a Departmental Prometten Committee exists what is its composit on | Circumstances in which Union Public Service Commission B to the consulted in making recrumment. |
|---|----------------------------------|--|--|---|---|
| (9) Age. No. Qual factors becomes a posterior becomes in a factor of the factor of the spine factor of the | (10) | Upto 31 December, 2006 By Done there in mean is 15. So and so Sy Production, in 171. Forcetaire 4 Act 31 December, 2006 By Done there, in and er, 13 December, 30 per and in 33 1 1 Forcetaire | (£2) Fromosien from Assistant Engineer (Electrical) in the scale of pay of Rt. 3500-14600 with 3 years regular service in the gode. | (i) Chairman Chairman, Member (ii) Begunt Chairman, Member (iii) Heal of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel Member (iv) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes commuted by the Chairman | <u>an</u> |

BLUEBURGHERULES FOR CLASS LPOSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

| Manne of the Post | N. (adse) | Classi- fication | Scale of Pas (Inc.) | ty herber selection ar mirit or felection- connective ar Nine- telection onsi | Age limid for direct re- emits | Whether benefit of addict sears of service is admissible under Rule 20 of the Central Civil Services (Bension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|--|-----------|---------------------|-------------------------------|---|---|---|--|
| (1) Executive Engineer (Clectrical) | 123 | (3) Class I | 14) 10730 500- 16753 | (5) Selection by moral | (6) | (7) No | Essential: Depon or equivalent in Electrical/Electronics and Communication Engineering from a recognized University Alasticution. Bestratile: The spans experience in polevant discapling in a recognized Constraint in Industrial / Conserved Alice or quest Underdeare. |

| | | | . Carprogram/Covara | men enanterals | 225 |
|--|------------------------------------|---|--|---|--|
| Whether are and characterizal spublifications proveribed for direct recruits will apply in the case of prometical | Ter, ad of probation, if any | Nethod of recontainent, whether by Direct Reconfirm to be Prometron to by Deputation absorption, and percentage of the posts to be filled by various matheds. | In case of recruitment by promotion/deputation absorption grades from which promotion/ deputation/absorption to be made | If a Departmental Promotion Committee exists what is its compesition | Circumstances in which Union Public Service Commission is to be consulted in making recruitment. |
| (9) Age No Qualification No, listewer a Diploma in Eagly exising in 10; elevant discipling from a cerologistical Interestipal exercisist investigation in the cerologistical in th | , (19) | | pay of Rs. &600-;4600 in respective discipline of Mechanical and Electrical Engineering Department. Absorption/deputation will be of nifficers | (E3) (Cle. man - Chairman Member (ii) Departs Chairman Member (iii) Head of Department in charge of the Department in which the executory accurs - Member (iv) Head of Department in charge of the Prosonnel - Member (v) Representative of Schneduled (v) Representative of Schneduled Coste Useful and Other Books and Classes normalited by the Chairman | (14) |

MITE OF THE PROPERTY IN THE PROPERTY OF TRAFFIC DEPARTMENT IN THE PROP

| 1 | 4 | * |
|----|---|----|
| (. | ر | 1: |
| | | |
| | | 7 |

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merit or Selection- cum- seniority or Non- selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|--------------------------------------|-------------------|---------------------|--------------------------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | † 937 (9) |
| Assistant Traffic Monager Grade ' | 4 | Class I | 9100- 250- 15100 | Selection by merit | 30 | No | Essential: A Degree from a recognized University. Desirable: Two years Executive experience in Suppling/Cana operations/Rankey Transportation in an Industrial/Commercial/Covening in Undertaking |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and perceutage of the posts To be fulled by various methods | In case of recruitment by promotion/ deputation also reption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotion Committee exists what is is composition | Circumstances in which Un on Public Service Commission is to be consulted in making recruitment. |
|---|-----------------------------------|--|--|--|--|
| (9) | (10) | (11) | (12) | (13) | (14) |
| Age No Qual Regular: Yes | 3 | Upto 31" December, 2006 By Direct recruitment 33.1/3 Percentage By Promotion = 68.2/3 Percentage By Promotion = 68.2/3 Percentage By Direct recruitment = 66.2/3 Percentage By promotion = 31.1/3 Percentage | Promotion from Assistant Traffic Manager Grade II in the scale of pay of Rs. 8500-14600 with 3 years regular service in the grade – Existing post of Wharf Superintendent in the scale of pay of Rs. 8500-14600 will be re-designated as Assistant Traffic Manager Grade II. Existing post of Assistant Traffic Manager in scale of pay of Rs. 2100-15100 will be re-designated as Assistant Traffic Manager Grade I | (i) Chairman - Chairman - Member (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Membra (v) Representative of the Personnel - Membra (v) Representative of the Personnel - Membra Cases/Scheduled Trites and Other Hackward Classes nominated by the Chairman | |

RECRUITMENT BULES FOR CLASS I POSTS OF TRAPPIC DEPARTMENT IN TURK OR IN PORT TRUST

| Name of the Post | Number of Fost | Classification | Prate of Pay (Rs) | Whether selection by merit or Selection- cum seniority or Non- selection pan | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct rectuits. |
|------------------------------------|-------------------|----------------|-------------------------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (D) | (34) |
| Semor Assistant Traffic Manager | 2 | Class I | 10750- 300 16750 | Selection by merit | 75 | No | Essential: (i) A Degree from a renognized University. (ii) Five years experience in Shippins/Cargo Operation of Parlimay Transpartation to Executive code in an Industrial/Commercial Covernment Operation. |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Methad of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts To be filled by various, methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotica Committee exists what is its composition | Circumstances in which Union Puthic Service Commission is to be consulted in making recruitment |
|---|-----------------------------------|--|--|---|---|
| (9) | (16) | (11) | 612) | (13) | (14) |
| Age : No Qualification : Yes. | 2 | By promotion the ling which by absorption/deputation failing both by direct retruitment. | Promotion from Assistant Traffic Manager Grade I in the scale of pay of Rs. 9200-15100 with 5 years regular service in the grade rating which Assistant Traffic Manager Grade I in the scale of pay of Rs. 9100-15100 with 2 years regular service in the grade and a combined regular serviced of 8 years in the scale of pay of Rs. 9100-15100 and Rs. 8600-14600 in the respective discipline of Traffic Department. Absorption/depuration will be of officers holding the post of Senior Assistant Traffic Manager Grade I in the scale of pay of Rs. 9100-15 (00 with 5 years regular service in the grade in a Major Fort Inst-Existing post of Deputy Traffic Manager in the scale of pay of Rs. 10750-16750 will be service in the scale of pay of Rs. 10750-16750 will be defined to the scale of pay of Rs. 10750-16750 will be defined to the scale of pay of Rs. 10750-16750 will be defined to the scale of pay of Rs. 10750-16750 will be defined to the scale of pay of Rs. 10750-16750 will be defined to the scale of pay of Rs. 10750-16750 will be scale of Pay of | (i) Chairman - Untirman (ii) Deputy Clearman - Member (iii) Head of Department in whate of the Department in which the vectory occurs - Member (iv) Head of Department in charge of the Personne' - Member (v) Representative of Scheduled Castes/Scheduled II, bes and Other Backward Classes in annated by the Chairman | |

| 85 | _ | 1280 | RUITME | | The state of the s | 111 | EXTERORDO ARY TAKEN SEC. 1619 BAFFIC DEPARTMENT IN TVIICURIN FORF TRUST |
|-------------------------|----------------|---------------------|--------|--|--|---|--|
| Name of the Post | Number of Fost | Classi- fication | | Whether selection by merit or Sefection cum- seniority or Non- selection post | Age limit for direct re cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Peusion) Rules, 1972 | Educational and other qualifications required for direct recruits |
| (1) Treprity traffic | (2) | Change | (4) | (5) Selection | 40 | No (T) | Fspential: |

| Whether agy and educational qualifications personibed for direct recruits will apply to the case of promotion | Period of probables, if any | Method of recruitment, whether by Direct Recruitment or by a considerate of the inputation/absorption, and perceivings of the posts. To be filled by various mithads | In case of recruitment by premotion/deputation absorption grades from which premotion/ deputation/absorption to be made | Ha Departmental Promotion Committee exists what is to composition | Circumstrates in which Union Public Service Commission is to be computed in and long reconstructs |
|---|-----------------------------------|---|---|--|---|
| Age (9) Open interior Yes | (1-4) | Us promotion failing which by absorption/deputation taking both by direct rector ment | (12) Promotion from Semor Assistant Traffic Manager in the scale of pay of Rs. 10/30-16/59 with 4 years regular service in the goade failing which Senior Assistant Traffic Manager in the scale of pay of Rs. 10/30-16/50 with 2 years regular service in the grade and a combined regular rervice of 9 years in the scales of pay of Rs. 10/30-16/50 and Rs.9100-15/60 in the respective Jecuplate of Traffic Department. Absorption/deputation will be of officers holding the point of Departy Traffic Manager on point of Service Assistant Traffic Manager in the scale of pay of Rs. 10/30-16/50 with 4 years regular service in the grade in a Major Port Traffic | (i) Chairman - Chairman (ii) Departy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Person act - Member (iv) Representative of Scheduled Cestes Exhaulted Tribes and Other Backwind Classes nominated by the Chairman. | (10) |

SALE UTEAUND ROLES FOR CLASS LPOSTS OF TRAFFIC DEPARTMENT IN THREORIN ROLE TRLST

| Surver of the | Nural co of Pera | Leanon | Scale of | Whether selection by merit or Selection- cum seniority or Non- selection post | Age limit for placed fo- crutis | Whether benefit of added years of service in admissible under Rule 30 of the Contral Cofficerotes (Personn) Rules, 1972 | Educational und other qualifications required for direct recruits |
|--------------------------------|---------------------|---------|-----------------------|--|--|--|--|
| (1) | (2) | 136 | (4) | (5) | (6) | (7) | (8) |
| hem i Depuly To the Milmyer | 1 | Class I | 10000 460 36800 | Selection by merit | 5.2 | Nu | Essential: (i) A Degree Loan a recognized University. (ii) Tweive years experience in Shipping/Cargo Operations/Railway Transportation in Executive cashs in an Industrial Commercial/Government Undertaking |

| - 1 | | | | Executive caous us an Indust | ial/Commercial/Government (| Indextaking |
|-----|--|-----------------------------------|---|---|---|---|
| - | Whether ago and reducational qualifications prescribed for direct rectures will apply to the case of promotors | Period of probation, if any | With ad of recruitment, whether by Burect Recruitment or by Premention or by Deputation absorption, and percentage of the posts to be filled by various methods. | in case of recruitment by promotion' deputation absorption grades from which promotion deputation (absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circ anstances in which Union Public Service Commission in to be consulted in making recruitment. |
| 4 | (9) | 110 | (11) | (12) | (13) | (14, |
| | No. No. Our left attent Te- | No. | ity absorption through Companies method fading which he deputation from other for verminent Commissions and failing hoth my direct. | For absorption dimugit Compaste method, Officers holding the post of Senior Deputy Fratite is an ager or the post of Deputy Traffic Mininger and officers in the respective discipline of Traffic Department in the set of \$1,1000 (3250 with 3 years regular service in the gade in the respective discipline to a Major Port Treat. Deputy Traffic Manager and officers in the respective discipline to a Major Port Treat. Deputy for Traffic Manager and officers in the respective discipline of Traffic Jensey 17 years in the scales of pay of Re. 1975 0 16750 and Re. 1900 (1835) in the scales of pay of Re. 1975 0 16750 and Re. 1900 (1835) in the respective discipline of Traffic Department in a Major Port Trust with be eligible. For Deputation, whice is holding the post of Deputy Traffic Manager as officers in the respective discipline of Traffic Department in the scale of jay of Rs. 1,500-18750 with three years regular serve on the grade in the respective discipline in Galegian serve in the figure in the scale of jay of Rs. 1,500-18750 with three years regular serve in the grade in the respective discipline in Galegian serve in the grade in the respective discipline in Galegian serve in the grade in the respective discipline in Galegian serve in the scale of jay of Rs. 1,500-18750 with three years regular serve in the grade in the respective discipline in Galegian serve in the scale of jay of Rs. 1,500-18750 with the years of the which the brack mark in evental grading in ite section of a first between the process of the respective discipline in Galegian and Canfidential Poports will not use below. Yeary Gases. | (a) Chauman - Chairman (ii) Deputy Chairman Mambas (iii) Hear of Department in this je of the Department in which the vacancy occurs Member (iv) Read of Department in this je of the Personnel Member (iv) Representative of Scheduled Castas/Scheduled Tribes and Other Backward Classes non-insted by the Chairman | |

| Family Control | e Number | | Classi- fication | Scale of Pay (Rs.) | What select by the or Select cum senior or No select post | tion erit tion- erity | Age limit for direc- re- crate | admissible | 30 raJ | Educational and | other qu | nalifications required for di | ect recruits |
|--|----------------------------|------|--|--|---|--|--|--|---|---|---|--|--|
| (1) Traffic Manager | (2) | 1 | (3) Class I | (4) 18500- | | 5) | 45 | No (7) | | Essential: | | 18) | |
| Hame twicefe | *1 | | Cisss 1 (Head of Dopart- near) | 450- 21990 | by me | | 13 | 110 | - | (i) A Degree from(ii) Fifteen years of | perione | dized University. e in Shipping/Cargo Cyenalin strob/Common and Covernmen | |
| Whether age as educational qualifications prescribed for direct recavits will apply in the case of promoti- | eroba Hany | | Prome Deput and pe | od of recr or by Dir itment or otton or b attentate recentage to be fill a method | ect by y orptica of the d by | /si | sorption | | | notion/deputation premotion/deput | utton | If a Departmental Promotion Committee exists what is in composition | Circumstances in which Union Publi Service Commission is to be consulted in making recruitment |
| Age: No (qualification: Ves. | Not spolica | (70) | By abs Compo | (11) orption the site runth by deputation by deputation in the site of the sit | rough od failin tion and | in s the 208 Dep Mai Move of p regulation | ding the scale of a grade of section 200 with partirent properties of nager are section 200 of Resident 200 of | r absorption three, past of Traffic N. Rs. 17500-22300 or officers holding 3 years regular is ir a Major Port 1 Deputation, officers holding, dottleers in the 1s. 16000-20800 artice in the grade in yellow Autonomous sefection is by m. | fana with post frus cers post frus dial bodi perit | Compasses method, ger or officers holdi 2 years regular, ser I in the scale of fix I se in the grade to the | ng post rice is, 60001- Traffic traffi | the Ministry of Sisping — Chairman (ii) Chairman/Deputy | |
| | R | CR | UTTMEN | er Rin F | SEOR | CLAS | g i pris | TS OF MECK | 2110 | E OF MARKED | | MENT IN TITICORIN PO | And The Co |
| Came of the | Number of Post | Cl | acoa S | cale of ay | Whether selection by more Selection senior in senior in senior in senior in selection | it it | Age limit for liped re- | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Peasion) Rules, 1972 | T | | - | lifications required to diver | |
| flot | 3 | | 3 | | GP Not rapit sub- | | (6) | ilo (7) | M the | inistry of Shipping. Ministry of Shippi One year post quai | Govern ng, Gov | (N) compete us as master of foreigner to Under a an equivalent remnent of India. The experience as Master/Chief | qualitation recognize |
| Whether age and discational matifications in the secretary in the secretar | Period of probation if any | | whether Recruited Promoti- Deparation and perce- posts To | on/absorp entage of Le filled l | otion, | abso | rption g | rzuitment by pro rzedes from which bsorption to be | հ թ | ometion/ | | partmental Production litre exists what is its cition | Circumstances in which Union Public Service Commission is to be consulted in making secretization. |
| (2) st applicable | (10) | | Parious n | (11) | st | Not a | pplisubio | (12) | | | ii) Departing Heart the Directory we) Heart the Period Representation (September 1988) | (13) may - Chairman - Monther def Depoetment in charge equitment in charge equitment in which discours - Monther def Depoetment in charge received. Monther esentative of Schedulist ebedatick I julies and Other deligers normalized by the deligers normalized by the deligers. | .00 |
| 166 at 0 | 8-12 | | | | | | | | | | | | |

THE GAZETTE OF INDIA: EXTRAORUMARY PART IN THE RAFFE OF THE STATE OF T

| Name of the Post | Number of Post | (Levai In ation | Pay (No.) | Whether selection by merit | Age limit for | Whether benefit of added years of | Educational and othe | r quablications required for direct re | ecy b iti * |
|---|-----------------------------|---------------------|---|--|------------------------|--|---|---|---|
| | | | | Selection CAM- Seniority or Non- selection | वीवस्त १४- ८४कोश | service is admissible mader Rule 30 of the Central Civil Services (Pension) | ų t | | |
| | /25 | · | | Table (C) | 16 | Rules, 1972 | | (K) | |
| (t) Harbour Master | (1) | Close I | 17500 | Selection | 45 | No Li | Equantial: | | |
| ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | | | 40%- 22300 | by Ment | | | (i) Must hold a certific Ministry of Shipping, the Ministry of Shippi | atto of stumpetency as master of foreign Government of India or an equivalency og, Guvernment of India. | มั่นไปโต้สปัจจะเจาบุตุกรัสดี |
| _ | | <u> </u> | | | | | Going Ship to in pilut | | IN THE PROPERTY. |
| Whether age a characters | sd Period probs เปลอง | zion, pri Ke | offind of rec bother by D continent o | iser) or by | явзогребо | terraitment by p o grades from wh o /absoryzána to b | | If a Departmental Promediou Constitute exacts what is its core)whitton | d Gremmstawest in which Union Public Service Commission |
| presented for | | | THE MEDIUM OF | | <u>'</u> | | • | , , | is to be consulted in |
| direct recounts will apply in th | | | putation/al | | | | | · · | making recruitment |
| erre of brown | | | d percentag stafo ke 68 | | ì | | | | 1 |
| | 1 | | ∴ம்ம் யாச ் | | | | • | | ţ |
| (93 | <u> </u> | <u>#</u>) | (11) | ; | | (<u>11)</u> | | (13) | (14) |
| Age No | Not | | absorption | | | a absorption by an | | (1) Charmsus - Chairman | |
| tpinFfirshon 1 | ras jappino | | n pasite and | | | | barbour Master or Piler | (ii) Deputy Chairman - Member | 1 |
| | į | | long which t preston and | | | e oa pany of K.s.1436 ≀ears regular savio | 10-18750 and above | (iii) Head of Department in charge | 1 |
| | l | | | ranimis | | t am: edigible | c m nic 81 acc m s | of the Department in which the vacancy occurs - Member | Į |
| | i i | i i | | | | | rs bolding the post of | (iv) Head of Department is charge | 1 |
| l | 1 | | | | | | ilot post and deck safe | of the Personnel - Minutes | ŀ |
| | | <u>}</u> | | | | | f Rs.14500-18700 with | (v) Representative of Scheduled | |
| | · <u>†</u> · | ŀ | | | | nde beneditren as: | | Caster/Schodulad Tribes and Other | |
| | | | | | | nt Public Sector U | | Backward Classes nonunated by the | i |
| | | ľ | | | 4 utrac acres | are bardier and the e | 4 mah-ka | I Characteria | i |
| | ĺ | Ţ. | | | | us bedies will be a to selection is by a | | Свядіван | \ |
| | 1 | | | | 11 | ous bedies will be a he selection is by m is in grenall gradue | writ for which the | Chan nau | <u></u> |
| | ! ! | | | | ti benda mar | to selection is by m | ent for which the g in the Annual | Сънция | |

PAGE IT MENT BULLES FOR CLASS LPOSTS OF (DECK SIDE) OF MAKINE DEPARTMENT IN TUTICORIN PORT TRUST

| Same of the Pagi | Number of Post | Classic firation | Scale of Pay (18.5) [14] [1850-450-23990 | Whether- selection by energy or Selection cam- seniority or Non- selection post (S) Selection by Merit | limit to: direct | Whatken kenefit of sudded yearst of service is admissible mader Rule 38 of the Central Civil Services d'Cention) Scrieg. 3972. | Essential: (i) Must be de a centifi Ministry of Shipping the Ministry of Shipping | (A) (A) (A) (A) (A) (A) (A) (A) | g going ship issued by Uk qualifamikan recognized t |
|--|---------------------------------|--|--|--|---|---|--|--|---|
| Whether age and education: I condition to present the for direct recounts will apply at the ester of promotion | Period of probatic st way | heading the part of the part o | od of recruice by Directions of our produced of the contrage of the contract o | ect by) nrption, of the | absorption | ecraitment by pro grades from whic (about pilon to be | | U a Departmental Prometion Committee exists what it is composition | Circums tasces in which Union Public Service Constitution is to be consulted in unishing recruitmess. |
| Age 141 Qualification Yes | (10) Plot opp lical | gebin (a) pai (a) pai | es torchod (13) sorption II. write ment writin by stien and 6 by direct re | r ensp. | officers hell holding post of Rs.17500 the grade in For Beputy Co. deak side of 22300 and side grade in Sector Underlying The Length mark | t of Harbour Meste 1-22300 with two year Major Port will to deputation officers is revealer or bolding ficers in the scale of those with two year Government/Semi | puty Conserv vor or in the reade of pay- ears regular service in the edition of the post of g harhour Matter and of pay of Rt.17500- as regular service in i Covernment Public sous bodies will be sert for which the in the Armus. | (13) (i) Juint Socretary (Ports) of the Munistry of Shipping — Chairman (a) Chairman/Deputy Chairman of the Port - Menther (ii) Any other Boat Chairman or au officer having wide experience in the field to be numinated by the Munistry of Shipping - Member (iv) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Chasses nonlinated by the Ministry of Shipping - Member | (14) |

(mr H-- ख़रहं 3(i)]

भारत का गरजपत्र - असाधार

RECRUITMENT RULES FOR CLASS I POSTS OF MARINE ENGINEERS OF MARINE DEPARTMENT IN TUTICORIN PORT TRUST

| 12 | | | | 40 | | | * |
|---------------------|------------------------|---------------------|--|---|--|--|--|
| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Re.) | Whether selective by merit or Selection-cum-seniority or Nou-selection post | Age limit for direct re- crnits | Whether, benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| Marine Engineer | 1 | Class 1 | 14500- 350- 18750 | Not applicable | 40 | No | (i) MOT First Closs Motor Conflicere issued under Metchaet. Shipping Act, 1998. (ii) Cite year post qual fleation experience as Chief Engineer/Second Engineer on boar a foreign going ship. |
| | I amount of the second | E CONTRACTOR OF | A Company of the Comp | Washington and the second | The same of the same of | Property of the Control of the Contr | |

| Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Retruitment or by Promotion of by Deputation/absorpt on, and percentage of the posts To be filled by various methods | In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstages 2a which Union Pathle Service Complexition is to be consulted in making recruitment |
|---|-----------------------------------|---|---|--|--|
| (9) | (10) | (11) | (12) | (13) | (14) |
| Not applicable | | Dy direct recruitment | Not applicable | (i) Charman - Chairman (ii) Deputy Chairman - Months (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Represented - Member (v) Representative of Schaduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman | |

RECRUITMENT RULES FOR CLASS (POSTS OF MARINE ENGINEERS OF MARINE DEPARTMENT IN TUTICORIN FORT TRUST

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether selection by merion Selection term seniorite or Non-selection post | n limit for direct o- re- crists | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Eddvational and o | t her qualifications exquired for d irec | oreemits | | |
|---|---------------------------------|---------------------|---|--|--|--|---|--|----------------------------|--|--|
| (1) Senior Marius Engineer | (2) | Class I | (4) 16000- 400- 20800 | (5) Selection by ment | | Na (T) | (ii) Four year experi | (8) Motor Certificate issued under Metaba ence as Chief Engineer or live years to if Engineer on board a lovering going sh | mbir ed experience as Cita | | |
| Whether age and reducational qualifications prescribed for district recturity will apply in the case of promotion | Period of penhatio if any | posts | od of recruicer by Direction or by ation/absorbercentage of the beful | et ny rption, I the | absorption 5 | ecuitatent by pro reades from which shacption to be i | | | | | |
| (9) | (10) | | (11) | | | (12) | 1 | (13) | (13) | | |
| Age . No Qualification : Yes | Not applicable | deputar | motion fails by absorption failing consistent | ons/ beth by | Engineer in the with four years About the ling the positions with a Marine Engine 18700 in any 1 The seconds mark in | ie scale of pay of I is regular service in pricawdeputation visit of Senior Marin four years regular re- eer in the scale of Major Port Trust, election is by meri- ceveral! grading in | ton from the post of Marine scale of pay of Rs 14500-18700 (ii) Chairman - Chairman - Kiattileo (iii) Deputy Chairman - Kiattileo (iii) Hend of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge | | | | |

THE GAZETTE OF INDIA EXTRAORDINARY [PART II—Sec. 26] RECRUSTMENT RULESTOR CLASS I POSTS OF MEDICAL BEPART PRINT IN DUTICORIN PORT TRUST

| Post | Number of Post | Classi Institut | Scale of Pay (Ha.) | Whether selection by merit or Selection- cam- sentority or Non- selection post | emits | Whether benefit of added years of service is udmissible under Rule 30 of the Central (Pension) Eules, 1972 | Educational and oth | ver qualifications required for direct | rea aits |
|---|--------------------------|--|---|---|-------------|--|--|--|--|
| Macycal Officer | (2) | Chair I | (4) Tes 910 (1-2*5)- 15100 | Net applicable | 35 | No. | BDS Degree of a r (ii) One year expense Desirable: | from a recognized University or for Me recognized University. Since in a Hospital, after completion of a Modifierred from a recognized university. | nternaling of one year |
| Whether age and educational qualifications prescribed for datos recruits will apply up the case of promotion | Period of probat; of any | on, keers keers From Deput and p | od of recru ber by Dire diment or minor or by nation/abso directiage To be filler as method: | et by reption, of the il by | absorption | ecruiument by pro grades from white /absorption to be | | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Lubbo Service Commission is to be consulted in making recruitment |
| . 492 इन्स स्कूजिल्ली | z (re) | | (11) Perfresivab | nen! | Nex applica | (12)_ | 0 | (13) (i) Chairman (13) (ii) Deputy Chairman (iii) Deputy Chairman - Member (iii) Read of Department in charge of the Department in which the vacuus yoccurs - Member (iv) Head of Department in charge of the Fersonne! - Member (y) Representative of Scheduled Castes/Scheduled Tribes and Other Backwald Classes numinated by the Chairman. | (3) |

| rame of the | Similar of Past | Classi Trackin | Scale of Pap (Rs.) | Whether selection by merit or Selection- cura- seniorally or Non- selection past | Age limit for direct tr- crists | Whether benefit of added years of tervice is admissible under Rule 30 of the Central Civil Services (Fenrou) Rules, 1972 | Educational and other quablications required for direct recruits |
|--|--------------------|-------------------|--------------------------|---|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| on o McGaal fffice (Coust) mg _i | 13 | Chast | 10.750- 550- 16756 | Selection by marit | 40 | No. | Essential: (i) M.B.S. Dispee from a recognized University or for Medical Cifficer (Dental), B.D.S. Degree of a recognized University. (ii) Ence years experience in a Hospital, after completion of internality of one year. Destrable: A post graduate modical degree, from a recognized university. |
| | | 1 | | | | | |
| | | | | | 1 | ľ. | |

| Whether age and adoctional qualifications preserroid for direct rectain will apply in the case of promotion | Period of probation, it any | Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts To be filled by vortious methods | lit case of recruitment by promotion/ deputation, absorption grades from which promotion/ deputation/absorption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Usion Public Service Commission is to be consulted in making recruitment |
|---|-----------------------------------|---|--|---|---|
| Age No. Qual resign. Yes | (10) | Hy prometion failing which is which is which is worken that you do not not not not not not not not not no | From the from Medical Officer in the scale of pay of Re 91991 1100 with 5 years regular service in the grane. Absorption/deputation will be of officers holding the post of Senior Medical Officer (Caracral Duty) or feeder post with 5 years experience in the grade in a Major Port Trues. | (ii) (ii) (iii) Deputy Chairman — Member (iii) Deputy Chairman — Member (iii) Head of Department in charge of the Department in which the vacancy occurs. Member (iv) Head of Department in charge of the Personniel — Member (v) Representative of Scheduled Castes Scheduled Tribes and Other Back ward Classes monimated by the Chairman | (14) |

(43

RECRUTIMENT RULES FOR CLASS LEOSIS OF MEDICAL DEPARTMENT IN TUTIE OR IN PORT TRUST

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Ra.) | Whether selection by merit or Selection cuases or Non-selection post | Age limit for diced re- cruits | Whether benefit of added ventriof service is admissible under Rule 30 of the Central Civil Services (Pennice) Rules, 1972 | Educational and other qualifications required for direct recruits |
|--|-------------------|---------------------|--------------------------|--|---|--|---|
| 65 | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| Senior Medical Offices (Specialist | 1 | Class I | 10750- | Not applicable | 40 | Ne | Essential: (i) M B B S. Degree from a recognized University or for Stocky Mexical Officer (Derroft, B D S. Degree of a recognized University. |
| | - | 707 | e =430 | Contract of | | HINT OF | (ii) A Post gradulate medical degree in the specified post all to from a recognized university. |
| 7 | | | - 1 | 43. | 100 | | (ii) Post qualification experience of three years well be using the relevant field of specialization. |

| Whether age and educational qualifications prescribed for direct occupits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Princetion or by Pruncition or by Deputation; absorption, and percentage of the pasts To be filled by various methods | In case of recruitment by promotion/deputation absorption grades from which promotion/deputation/absorption to be made. | If a Departmental Promotica Committee exists what is its composition | Circomotances in which Union Patie Sorvice Commission is to be consulted in making recruitment. |
|---|-----------------------------------|--|---|--|---|
| Notappleuble | (10) | (1)] By direct recognitional | (12) Not applicable – In the first instance, Medical | (13) (1) Chairman - Chairman | (34) |
| 1.00 | | 57.7° | Officers flaving fort Graduce qualification in incurely and flaving fort Graduce qualification in incurely and flaving which, the post will be filled by open advertise, ent. | (ii) Depute Chairman - Montes (iii) Head of Department in closes of the Department in closes of the Department in which the accuracy occurs - Montes (iv) Head of always through it closes of the Department of the subject (iv) Representative of Sciencial Colors (iv) Representative of Sci | |

RECRUITMENT BY LES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT TRUST

| Name of the Prot. | Number of Past | Classification | Scale of Pay (Rx) | selection | Age limit for direct re- cruits | Whether berefit of added years of service it, admissible under Rule 30 of the Central Cruil Services (Peariou) Rules, 1972 | Educational and other qualifications required for the eleverities |
|---|----------------|----------------|--------------------------|-----------------------|--|---|---|
| (i) | (2) | (3) | (4) | (5) | (6) | 17) | - 01 |
| Deputy Chief Medical Officer (General Dosy) | | Class I | 13000- 350- 18750- | Selection by merit | =2 | No | Executal: (i) M.B.S. Degree from a recognized University or for Septity Chief Med. of GU ice. (Dental), B.D.S. Degree of a recognized University. |
| 1 | | | | | | li . | (ii) None years experience in a Hospital, after completion of antereship of our year |
| | | | 1°×1 | | 15.11 | | Descrables |
| | | | | | 9 . | , | A post graduate medical degree from a recognized United dec |
| 1200 | | 1 | 1. | | | | |
| | | | | | 100 | | Professional Control of the Control |

| Whether age and educational qualifications prescrited for direct recruits will apply in the case of promotion | Period of probation, if any | Method of recruitment, whether by Direct Recruitment or by Presention or by Deputation in the posts To be filled by various methods. | In case of recruitment by premotion/deputation absorption grades from which promotion/ deputation (absorption to be made | If a Departmental Promotion Commutee exists what is we composition | Circumstances in which Union Public Service Commission is to be consilted in midding recruitment |
|---|-----------------------------|--|--|--|--|
| (5) Age: No Qualificative : Yes | 2 2 | (11) By promotion failing, which by absorption/deput der, failing, both by diezer recruitment. | (12) Fre-cortion from Senton Medical Officer (General Dury) in the scale of pay of Rs. 10756- 16750 w. In a years regular service to the grade feiting which Senton Medical Officer (General Dury) with 2 years regular service in the grade in the scale of pay of Rs. 10750-15790 and a combined regular, service of 9 years in the scales of pay of Rs. 9100-15190 and Rs. 10750-16750. Absorption/deputation will be of officers helding the post of Depart Chief Medical Officer (Christal Devyl) or feeder post with 4 years experience in the grade in a Major Poet Trust | (15) (i) Chairmen - Chairmen - Member (ii) Departy Chairmen - Member (iii) Departy Chairmen - Member (iii) Head of Department in what of the Department in what he was an experience in Member (iv) Head of Department in chairment in Pressurer - Member (v) Representation of the Member (v) Representa | 040 |

| 94 | _== | | | | | | EXTRAOFINARY | TENT IN TUTICORIN PORT TRUS | or II—Sec. 3(i)] |
|--|-----------------------|---|--|---|--|---|--|--|--|
| Name of the Park Country Conf. Mercal Office Country Conf. | C2) | Classi Bearlow | (4) 13000-310 18250 | | Age for direct re- | Whether benefit of added years of service is admissible under Rule 30 of the Central Cryl Servicts (Pension) Rules, 1972 (7) | Estreguish (i) M.B.B.S Degree (ii) A post graduate of | (8) from a recognized University medical organs in the specified Specials a experience of soven years in a repute | recrudia Ly from a secognitiza |
| Whether age constitution at the attention at the process of the fraction and the process of process | pendan iSans he | ion, when Reco Proc Begand pass | ned of reem ber by Dire mitment or antion or b statum abor- percyaloge To be fille ous method | ect by y orpition, of the d by | absorption | recruitment by programs to be | | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Pubri- Service Commission is to be consulted in making recruitmen |
| Ave. No. | | Fry 1. white the faith | ous method (11) (11) (11) (11) (12) (13) (13) (14) (15) (15) (15) (15) (15) (15) (15) (15 | ding. | (Specialist) with 4 year which Seni from Gradus 4 years reg. Ab Eatling the (Specialist) Officer (Sp | a regular activitie in for Medical Officer and grounds activities in plant service in the grounds post of Deputy Ch. for heating the pass ecculated in the scale 4 years regular son | of Rs. 10750-16750 the grade failing (General Duty) with the relevant field and | (B3) (i) Chairman - Chairman (ii) Departy Chairman - Member (iii) Piepar of Department in charge of the Department in charge of the Department in which the vaccases yoccurs - Member (iv) Head of Department in charge of the Department in charge Charges Charges (iv) Representative of Scheduled Castes/Scheduled Traces and Other Backward Classes nominated by the Chairman. | (10) |

RECRETEMENT RULES FOR CLASS FOSTS OF MEDICAL DEVALUMENT IF TUTICORIY PORT TRUST

| Sagn of Pe | Number of Pen | Classe heatron | Solver Yav Clesy | Whether selection by incrit of Selection europe seniority of Nan-selection post | Age limit for direct re cenus | Whether broedit of added years of service is admissible under Role 38 of the Coural Could Services (Pension). Roles, 1972 | Educational and other qualifications required for direct recruits |
|------------------------------|------------------|-------------------|-----------------------------|---|--|---|---|
| Enco (Spatio Fronte Jaca) | (2) | (-, (3) | (4) (60) 100 20304 | (5) Sylection by ment | | т. О | (8) Eigendial: (i) M H B S Degree from a recognized University (ii) A post azaduste medical degree in the specified Speciality from a recognized University (iii) Post qualification experience of ten years in a reputed Hospital in the relevant took of specialization. |

| gradifications | Period of pro- hacion, if any | Nichad of recrustaven(, *Accipit by Direct Berredmont as by Youndron or by Deparation about pilou, and personance of the posts To be filled by yourness methods | In case of recruitment by promotion/deputation sheorytion grades from which promotion/deputation/sbserption to be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission i to be consulted in making recruitment. |
|-------------------|--|---|--|---|---|
| 19 | (10) | (11) | (12) | (13) | (14) |
| Qualification Yes | Noi e:ppi ∂a ble | by the piron through Composite me had failing sain thy deputation from on a Covernmen. Open nations and failing justify Successoralisms. | For absorption through Cumposite method, Officers holding the post of Sen as Deputy Chief Medical Officer of building the post of Deputy, Chief Medical Officer of Specialist and Specialist Medical Officers in Medical Officers of Specialist and Specialist Medical Officers in Medical Department at the scale of pay of Ris 11000-18730 with 3 years regular service in the grade in a Major Pest Trist or Deputy, Chief Medical Officers (Specialist) and Specialist Medical Officers in Medical Officers (Specialist) and Specialist Medical Officers in Medical Officer of Typers in the scales of pay of Ris 1000-16750 16750 and Ris 18000-16750 in a Specialist cade of Medical Officer us nothing the post of Deputy Chief Medical Officer (Specialist) and specialist Medical Officers in the scale of gay of Ris 19700-18750 in Medical Officers in the scale of gay of Ris 19700-18750 in Medical Officers in the scale of gay of Ris 19700-18750 in Medical Officers in the grade will be a finished to be compared to the scale of gardiness of the grade will be a finished. | (i) Chairman Chairman (ii) Deputy Chairman — Momber (iii) Head of Department in charge of the Department in which the wasney occurs — Momber (iv) Wead of Department in charge of the Personnel — Member (iv) Wead of Department in charge of the Personnel — Member (iv) Representative of Schedulest Cadina/Scheduled Tribes and Other Backward Classes nominated by the Chairman | |



[भारत को राजपत्र : असागारण : RECRUTTMENT RULES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT ARUST

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs.) | Whether relection by merit or Selection- cum- seniority or Non- selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qua | lifications required for dire | et recruits |
|---|--|--|---|--|---|--|--|--|---|
| (I) Chief Medical | (2) | (3) - | - (4) | (5) | (6) | (7) | | (S) | |
| Officer | sel s | Class I | | Selection by merit | 50 | No | Essential: (i) M.B.B.S Degree from a re (ii) A post graduate medical d (iii) Post qualification expense field of specialization. | egree from a recognized Uni | |
| Whethe, age and educational qualifies flow prescribed for direct recruits will apply in the case of prometion | Feriod of pro- bation, if any | Method of whether h Recruitme Promotion Deputation and percei posts To b various me | ent or by or by n/absorption ntage of the e filled by | grad mad | les from w | | otion/deputation absorption deputation /absorption to be | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Consmission is to be consulted in making recruitment. |
| (9) | (10) | | (11) en ed | | 46. | (12) |) ea 0 0 0 0 0 | (EJ) | (44) |
| Age: No. Qualification : Yes | Net applica -hle | By absorpti Composite which so the falling both recruitment | method fai eputation a by direct | Fing hold Rs. I office years Major ho office and a service overall ove | ing Chief N 7500-22300 ers helding i regular se ir Port Trus For dep licing post ers specialit brive in the de in the gr ir I brownak ee in the gr The sele | Medical Officer or 10 with 2 years regularly poet in the scale of the process of the grade is will be eligible. The process of Senior Deputy (5st poets in the scale of Medical Department in the scale of Medical Department in the scale of Medical Department in the scale of the department in the Medical D | supposite method, Officers, holding the post in the scale of distribution in the grade of distribution of the grade of the 16 Rs. 1600-26800 with 3 in the Medical Department in a olding Chief Medical Officer and e of pay of Rs. 1600-20806 ent with three years regular t/Semi Government/Public bodies with 3 years regular or which the best-d mark in Idential Reports, will not be | (i) Joint Secretary (Ports) of the Ministry of Shipping Chairman (i) Chairman of the Port-Member (ii) Any other Fort Chairman of the Port-Member (iii) Any other Fort Chairman of an efficient having wide experience in the field to be nominated by the Ministry of shipping Members (iv) Representative of Scheduled Cart (SS heduled (St heduled Cart (SS heduled (St hedule | |

RECRUITMENT PULES FOR CLASS I POSTS OF VIGILANCE DEPARTMENT IN TUTICOR IN PORT TRUST

| Name of the Post | Number of Post | Classification | Scale of Pay (Rs.) | Whether selection by merit or Selection- cum- sentority or Non- selection post | Age limit for direct re- cruits | Whether henefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972 | | r qualitications required for direct re | cruits |
|---|--------------------------|----------------|--|--|---|---|---|--|--|
| (1) Deputy Chief Vigilance Officer | (2) | (3) Class I | (4) 13090- 350- 18250 | (5) Selection by ment | (6) Not apple cable | No (7) | Ner applicable | (8) | |
| Whether age educational qualifications prescribed for direct recruits will apply in t ease of promo | prot if an r he | y P | dethod of resched of resched of recent ments of percentages and percentages are the resched of resc | Direct or by r by bearption ge of the illed by | absorpti | of recruitment by you grades from w you /absorption to | promotion/ deputation hich provotion/ be made | If a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be consulted in making recontinent. |
| (9) (10) (11) Not applicable 2 By the composite met of promettion deputation transfer. | | site method | post of D bolding p with 4 ye which of years in 1 Rs.9100 Governm Governm Autonom persons h Deputation | eputy Chief Vigila contain the pay scale or of regular servi- riers of a combine- the scales of pay of 15100 in any Major cot/Public Sector U outs bodies. Prefere coung experience in | for: Officers bolding the noe Officer or officers le of Rs.10750-16750 cc in the grade failing diregular service of 9 Rs.10750-16750 and r Port Trusts/Central enty Semi Indertakings or cace will be given to the 1 vigilance work. To a period of 3 years | (13) (a) Chairman Chairman (ii) Deputy Chairman — Member (iii) Head of Department in charge of the Department in while the vacency occurs — Member (iv) Head of Department in charge of the Personnel — Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes non-instochy the Chairman | (14) | | |

THE GAZETTE OF INDIA: ENTRAORDINARY PART IN TUTICORIN PORT TRUST RECEPUTIMENT RULES FOR CLASS I POSTS OF VIGILANCE PEPAR IMENT IN TUTICORIN PORT TRUST

| Name of the Post | Number of Post | Classi- fication | Scale of Pay (Rs) | Whether selection by merit or Selection cum- seniority or Non- selection post | Age limit for direct re cruits | Whether benefit of added years of service is ndmissible under Rule 30 of the Central Civil Services (Penson) Roles, 1972 | Educational and other | gookficefion) required for direct rece | uits |
|---|-------------------|--|--|--|---|--|---|---|---|
| (1) | 12) | (3) | (4) | (5) | (6) | (7) | | (B) | |
| Chief Vigilates Others | 1 | Class I (Head of Depon- ment) | 18500- 450- 22200 | Selection by ment | Not appli-, cable | No. | Not applicable | | i ii |
| Whether against educational qualifications prescribed for direct recruits will apply to the case of cromotion | | bation. | whether by Rectument Premetion | t or by or by 'absorption, tage of the falled by | absorp | of recruitment by from grades from v tien /absorption to | | II a Departmental Promotion Committee exists what is its composition | Circumstances in which Union Public Service Commission is to be commissed in making recruitment |
| 69 | | de f | | 11) | ([2] | | | (13) | (14) |
| S. it applical | | Treable | Ky deputati er Ali adia Pervises | n atofficer Kennd | tevel of of India | Deputy Secretary/ Deputation will | or appointment in the Director in Government mornally be for a perior not to exceed five years | (i) John Statistary (Ports) of the Ministry of Shipping — Chaliman (ii) Chalmand Leputy Chairman of the Fox - Member (iii) Any other Port Chairman or an officer having wide experience in the field to be open more by the Ministry of 55 ipping. Member (iv) Representative of Scheduled Castes/Schod led Tribes and Otter Backward Classes normalized by the Ministry of thipping. — Member | |

| Name of the Post | Sumber of Past | Classical of | Perde of Pay 1 Pag | Whether selection by merit or Selection- cum- seniority or Non selection post | Age limit for direct re- cruits | Whether benefit of added years of service is admissible under Rule 36 of the Central Civil Services (Pension) Rules, 1972 | Educational and other qualifications required for direct recruits |
|--|-------------------|--------------|------------------------------|--|--|--|---|
| (1) Truch (1)11, Er- (2) it decides Assistant decides | (2) | 1.3 % F | (4) 9,66 290 (5)(6) | (5) Refection by ment | (6) | (7) No | Nation Degree of a recognized University in Handi with English as a subject at the degree level. OR Master Degree of a recognized University in English with Handi as a subject at the degree level. OR Master Degree of a recognized University in English with Handi as a subject at the degree level. Description of English as subjects at the degree level. Description. |

| Whether age and | Period 61 | Method of recruitment, | In case of recruitment by promotion/ deputation | If a Departmental Promotion | Circumstances in |
|---|----------------------|--|---|---|---|
| educational qualitications prescribed for direct recents with apply on the case of promotion | probation, if any | whether by Direct Recruitment or by fromotion or by Deputation/absorption, and percentage of the poses To be filled by various methods | absorption grades from which promotion/ deputation subsorption to be made | Consultor crists what is its composition | which Union Public Service Commission is to be consulted in making restuitment |
| (9) | (10) | (11) | (12) | (12) | (15) |
| App. 18- guisti se neut Retaenblu supti Degisce lessi | | by abscriptice/deputation, taking which by direct occurationals. | Absorphendeputation will be of efficient holding. Head Officer or officers bolding the paets in the scale of Rs. 8000 14609 with the years regular service in the grade in a Major Port Trust. | (i) Chairman - Chairman - Member (ii) Depaty Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occur - Member (iv) Head of Department in charge of the Personnel - Member (iv) Repressative of Schwideld Castes/Scheduled Tribes and Other Backward Classes acommated by the Chairman | |

the state of the first term to the state of the state of

MECRUITMENT RULES FOR CLASS FOOTS OF FINANCE DEPARTMENT IN TUTICORIN FORT TRUST

| Name of the Post | Number of Port | Classi- | Pay (Ra.) | Whether selection by merit or Selection cum- | Age Birnit for direct | Whether benefit of added years of service is admissible under Rule 30 of the Central | Educational and other qualifications required for direct recruits |
|----------------------|-------------------|----------------|----------------|--|--------------------------------|--|---|
| (!) Cost | (2) | (3) Class i | (4) . 9100- | or Non- scleetion post (5) Selection | (6) 30 | Civil Services (Pension). Rules, 1972 | 19 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 |
| Accounts Cifficer | , | 21030 1 | 15100 | by media | | general sections | per muse. Member of Instante of Chartened Account ats of India OH of Instante of Ossiani Works Accounted to of India. <u>Desirable</u> |
| _ | | | | _ | | | Two years experience in Executive sadre in the field of Finance, Accounting in an hitestial/Commercial/Government Underskings. |

| Whother age and educations of qualifications prescribed for direct recents will apply in the case of presention | Period of probation, if any | Method of recruitment, whether by threet Recruitment or by Promotion or by Deputation/absorption, and percentage of the parts To be filled by various methods | In case of recruitment by promotion/deputation absorption grades it out which groundless deputation deputation absorption to be made. | Committee exists what as its composition | Li comsunces in which Union Public Service Commission is to becommissed in conting was situated |
|--|-----------------------------|---|---|--|---|
| Age: No Age: No Qualification: No, however, later Mediare Examination standard by the lumination Chartered Accountains of India or the indicate of Cost and Works Accountains of Ince is essential | 7 (10) | III) Note 31' December, 2005 By Direct requirement— 33.10' percentage By Premotion—66.1'3 percentage After 31' Precember, 2006 By Premotion—51.1'3 percentage By Premotion—51.1/3 percentage | Scale of Pay of Fs. 2600-14000 with 3 years regular service in the goads | (v) Representative of Scheduled | (].41 |

RECRUITMENT RULLS FOR CLASS POSTS DECK SIDE UP MARINE DEPARTMENT IN TURGORAL PORT TRUST

| Page of the | Number of Post | Classi- feating | Scale of Pay (Ra.) | Whether selection by merit ar Selection-contestion-contestion-selection-selection greek | Age Binit for dingt re- cruits | Whether benefit of added years of service is admissible under Rufe 30: of the Central Civil Services (Pension) Rufes, 1972 | ************************************** |
|--------------------------------|-------------------|--------------------|--------------------------|---|---|--|--|
| (1) | (2) | (3) | . (9) | <u></u> | (6) | (7) | (%) |
| Assistant Marine Officer | . 1 | Class I | 9108 250 15100 | Saleri on by tradit | 30 | No | Separation 1. Sheeld have passed the Marriculation exact indication in equivalent 2. (i) Confident of Competency as Mester of a Home Trace ship granted by Maistry of Shipping |
| ļ | | | | | | part see | OR (iii) the filtrante of Competency as Second traff for those, and ship high hope years |
| . | | ! | | ı | - | 3 <u>-</u> | experience. OR: (80) Certificate of competency as Majoral a Some Trials ship greated by Managoral |
| | | | | 1 | | [" | Shipping with the wyons experience. CR |
| | | | | | ! | | (iv) First Class Master Certificate ignord under Harbone a cult Rules with page years experience as First Class Master. |

| Whether age and educational | Period of probation. | Method of recruitment, whether by Circo | In case of recruitment by promotion/deputation . stromption grades from which promotion/ | If a Departmental Promotion Committee exists what is its | Circumstances in which Takan Public |
|--|----------------------|--|--|---|--|
| दुवर्गातिकार्वकाय | if any | Recruitment or by | deputation introduction to be made, | cerapositina | Service Commission |
| prescribed for | | Presention or by | | . | is to be trins after in |
| direct recruiu | | Deputation/shampiles. | 大學 美學學 独立 人名英格兰 | | making percuitment. |
| will apply in the case of prometion | i | posts To be filled by | | | |
| case or bromenos | l | various merkods | l de da de la dialecta | | } |
| (9) | (10) | (11) | (12) | (123) | 0.0 |
| Age: No | Nat | Cpen 31" Becomber. | Production from Moune Assistant in the Scale of | (i) Chairman - Chairman | |
| Qualification: Yes | applicable . | 2006 | pay Rs.8600-14600 with live years regular services | (ii) Deputy Chairman - Monter | |
| | | By Direct recruitment - | in the grade in the Fort failing which Marine | (lif) Head of Department in the rgo | <u> </u> |
| | | 33.1/3 processage | Assistant in the Scale of Rs 8600 1 4600 with two | of the Department in which the | İ |
| | | By Prometion - (6.1/3 | years regular service in the grade and a combined | vacancy occurs - Mosabor | |
| | J | percentage | regular service of 8 years in the grades of Marine | (iv) Head of Department in charge | |
| | 1 : | After 314 Decorder. | Assistant and Tug Master Grade I (A)/Driver Grade | nfithe Personne! - Member | |
| | | <u>2006</u> | f(A), in the Scales of Ra.8600-14600 and Rs. 6170 | (v) Representative of Schoolaid | |
| | | Ву Дігест гестиі, целя — | 11975. | Castes/Schoduled Trabes and Other | |
| | | 66.2/3 percentage | | Backward Classes nominated by the | |
| | | By Promotion 12:1/3 | transfer i later de la er de later de la er de later de la later de later de later de la later de la l | Chairmen | |
| | | percentage | | <i>u</i> | l. |

FOOT NOTE:

The Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 1979 were published in the Gazette of India, Extraordinary, *vide* GSR No. 234 (E), dated the 16th March, 1979, and subsequently amended *vide*:-

- GSR 549 (E), dated the 30th July, 1984.
- GSR 808 (E), dated the 21" September, 1987.
- GSR 848 (E), dated the 20th September, 1989.
- GSR 1062 (E), dated the 22rd December, 1989.
- GSR 486 (E), dated the 11th May, 1992.
- GSR 648 (E), dated the 29th June, 1992.
- GSR 60 (E), dated the 10th February, 1993.
- 8. GSR 366 (E), dated the 30th March, 1993.
- 9. GSR 818 (E), dated the 17th November, 1994.
- GSR 834 (E), dated the Zrd December, 1994.
- 11. GSR 422 (E), dated the 26th May, 1995.
- GSR 157 (E), dated the 19th March, 1997.
- 13. GSR 163 (E), dated the 19th March, 1997.
- 14. GSR 312 (E), dated the 5th June, 1997.
- GSR 372 (E), dated the 8th July, 1997.
- *6. GSR 137 (E), dated the 10th March, 1998.
- GSR 589 (E), dated the 22rd September, 1998.
- 18. SSR 270 (F), dated the 20th April, 1999.
- 19. GSF. 531 (E), da(ed the 29th December, 1999.
- 20. GSR 241 (E), dated the 10th March, 2000.
- 21. GSR 242 (F), dated the 10th March, 2000.
- 22. GSR 325 (E), dated the 10th April, 2000.
- 23. GSR 500 (E), dated the 31st May, 2000.
- 24. GSR 510 (E), dated the 31st May, 2000.
- 25. GSR 739 (E), dated the 22rd September, 2000.
- 26. GSR 740 (Ξ), dated the 22rd September, 2000.
- 27. GSR 925 (E), dated the 22rd Decamber, 2000.
- 28. GSR 27 (E), dated the 19th Januaruy, 2001.
- 29. GSR 194 (E), dated the 16th March, 2001.
- 30. GSR 234 (E), dated the 30th March, 2001.
- 31. GSR 264 (E), dated the 19th April, 2001
- 32. GSR 573 (E), dated the 2nd August, 2001
- 33. GSR 800 (E), dated the 25th October, 2001
- 34. GSR 716 (E), dated the 18th October, 2002
- 35. GSR 739 (E), dated the 15th September, 2003.

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